

## MESSAGES FROM THE LOK SABHA

**(I) The Union Duties of Excise  
(Distribution) Amendment Bill,  
1990****(II) The Additional Duties of Excise  
(Goods of Special Importance)  
Amendment Bill, 1990**

(III) The Gold (Control) Repeal Bill, 1990

SECRETARY-GENERAL :

Sir, I have to report to the House the following messages received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha :—

(I)

"In accordance with the provisions of rule 96 of the Rules of procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Union Duties of Excise (Distribution) Amendment Bill, 1990, as passed by Lok Sabha at its sitting held on the 24th May, 1990.

The Speaker has ~ certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

(ID)

"In accordance with the provisions of rule 96 of the Rules of procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Additional Duties of Exercise (Goods of Special Importance) Amendment Bill, 1990 as passed by the Lok Sabha at its sitting held on the 24th May, 1990.

The Speaker has certified that this Bill is a Money Bill within the meaning of article 110 of the Constitution of India."

"In accordance with the provisions of rule 96 of the Rules of procedure and Conduct of business in Lok Sabha, I am directed to enclose the Gold (Control) Repeal Bill, 1990, as passed by [the Lok Sabha at its sitting held on the 24th May, 1990."

Sir, I lay a copy of each of the Bills on the Table.

**RESOLUTION RE. SITUATION  
CREATED IN ASSAM BY BODO  
MOVEMENT AND U.L.F.A.-contd.**

THE VICE-CHAIRMAN  
(SHRI M. A. BABY) : Now, we take up Private Members' Business—further discussion on the Resolution moved by Shri Viren J. Shah on the 11th May, 1990 regarding situation created in Assam by the Bodo Movement for establishing a separate State of Bodoland.

On 11th May, 1990 Shri G. G. Swell still had not concluded his speech, therefore, I request Shri G. G. Swell to continue.

SHRIG. G. SWELL ; (Meghalaya) : In my inconclusive speech on the last occasion, I had tried to present before the House the importance of Assam and the North-East in terms of size and in terms of resources to this country. I ;also tried to focus attention in the fact that at one time we were about to *lose* the entire North-East during the Chinese aggression. And even today should we not be careful enough to see that no serious trouble comes up again in that area, where ethnic conflicts are part of it; where insurgencies have been a feature long before we had troubles in Punjab or in Kashmir. Well, the danger to the country is far greater. Today we are focussing attention: on the

*Bodo movement and ULFA*

situation created by an organisation called ULFA. What I would like to say is that we should not commit the same mistake again to create another Kashmir in that part of our country. In order to find a cure to a disease we should have a correct diagnosis and we must have to provide the right medicine. Fortunately the situation in the North-East still lends itself to control and to a remedy. I would like to submit that the growth of ULFA is not a growth of yesterday. It is not a sudden outburst on account of certain things that happened. ULFA has been there long before the AGP came into the scene. The ULFA is an outgrowth of the psyche of the people of Assam which has been building up in the course of the last one hundred years. ULFA was formed before the AGP came into existence. In that sense I would say that the AGP is a political extension of the psyche of ULFA. When the people of Assam perceived that they have lost economically, that they are being exploited economically and then they are going to lose their political identity also by being swamped by people from outside especially from outside the country, the foreigners. That they rose up. That was the genesis of the AGP agitation and all the tragedies that happened. Fortunately there was a settlement and that brought the AGP today into power in Assam. Now, you have to think of the economic scene. There are about 700 tea gardens in Assam. Am I correct about the figure ?

AN HON. MEMBER : More than that.

SHRI G. G. SWELL : Yes, about 700 to 800 tea gardens. Assam produces about 80 per cent of India's tea. It earns foreign exchange for the country. But all these tea companies are in the hands of mercantile houses outside Assam, not only that, Assam is rich in oil. Most of the oosts and

everything else are being controlled by the people from outside the State. Even lumbering, logging today which is a big business is in the hands of the big mercantile houses. Big contracts in Assam and in the North-East are in the hands of the big mercantile houses from Bengal and other places because they know how to pull the strings and the people of Assam who have really inherited all the natural wealth of the State have to live from hand to mouth. That is the kind of existence which they have been living for the last many decades. I would like the Government, I would like my honourable comrades in this House to put themselves in that position and see how they feel about it. This is why you have ULFA today. ULFA is not some kind of an isolated terrorist organisation. Let us not commit this mistake that ULFA is something divorced from the people of Assam. It is very much a part, very much a growth of the psychology of the people of Assam and they have grass-roots, they have ground popularity. They are doing certain things on the ground. You may call that propagandist. You may call that gimmicks but it is something which has a meaning to the common people in Assam. Where you don't have a road because the Government has not been able to build a road for any reasons, corruption or indifference or whatever here ULFA boys are there to build the roads for the villagers. They get the people to work. They go themselves to work to build a road. Where the people cannot do the sowing in time, the ULFA boys are there with the people to go and help them in the sowing and the ploughing. Where they cannot do them in the sowing and the ploughing. Where they cannot do the harvesting and where everything has to be done in time, the ULFA boys are there along with the people—may be, they dragooned people—you may say, it is forced labour but many people would join. PCI and help the *villageres*

*Bodo movement and ULFA*

[Shri G. G. Swell] where the people are sick and there is no medicine, the ULFA boys run a dispensary. Where the boys are too poor the ULFA boys are there to give them the books. This kind of thing is there and they say, We don't have this money to do it for you. The Government has not done anything. The Government in Delhi has not done anything for you. The merchantile houses in Calcutta and other places just exploit you. This is our right, something is to be done for you. Where do we get the money? We have got to take the money from the rich people in order to serve the poor people. That sounds quite a logical thing. This is what has happened. Now, what are you going to do in that situation? You talk in terms of not talking to the people at the point of bullet. I don't understand that kind of psychology, that kind of language. You talk in terms that you are playing in the hands of ULFA boys. This is a testimony which they would put before the people of Assam and say, "Here it is. We have always been saying all the time that Assam has been created as a colony and the rulers in Delhi, the industrialists in India are treating Assam as a colony, here it is. They do not want to talk to you at the point of a bullet". It is all against the reality of the situation. How did you bring about the solution—I don't say a full solution—but to a great extent the solution of the Naga insurgency? The other day the body of the Naga insurgent leader, Phizo, was brought to India with great honour and the Government of India did its part. It was a good thing. It was a good gesture to the people of Nagaland but there was a Naga insurgency over many decades. How did you come to terms with it? You came to terms with it because you talked to the insurgent leaders. Even while you were fighting, you talked to them and I know of many Naga insurgent leaders who were underground, who today are the best friends of this Government. Well, how were you able to convert

insurgency because even when it was a deep insurgency—the killing, the fighting? The Government had another channel of talking to these people? That was how you, brought them into the mainstream again. What about Kashmir? Why are we having this kind of trouble in Kashmir today? It is because of the irresponsible talk of some of our officials to say that bullet is the only solution for Kashmir. This is not said by anybody else but by the Governor of Kashmir. (*Interruptions*) I do not know whether he is still there or not. But he says bullet is the only solution for Kashmir. Is it the way to talk and are you going to solve the problem that way? Are you going to solve the problem by alienating the people in that way? I would urge upon the Government, I would urge upon the Home Minister, who is my friend, I would urge particularly the Minister of State for Home Affairs, Mr. Subodh Kant Sahay, who is my friend, who is very sensible and who understands these things, do have a political dialogue. If you can have a political dialogue, over the Bodo question. You have a tripartite conference, you have representatives of the Central Government to hold talks with the Bodo leaders also together with the State Government of Assam under the auspices of the Government of India. Why can't you open a dialogue like that with the ULFA leaders? Why can't you do that? I do not understand.

Mr. Vice-Chairman, I have to draw your attention to another thing that if we are not careful, the whole of the North East is insurgency-prone. The influence of ULFA is getting stronger day by day, getting wider day by day. You just take strong action. Bullet is the solution. How will it be looked at? You do this because today a few businessmen have been killed? It is unfortunate. Because some business houses are in danger and trying to flee Assam, you want to take a strong hand and

do that. You put yourselves in the position of the British colonialists. We know of such economy as comprador economy. The British army was out there for the British market, for the British profit. They came to India as merchants and the British army came here and recruited our people in order to protect the British mark in India. Now the whole economy of Assam is controlled by a few, a handful of mercantile houses. The other day, I heard Mr. Bagrodia speaking. It is the ugly, obnoxious face of mercantalism. You do that. You will be painted and pictured to all the people of Assam and the North-East as the people who are the protectors of a handful of exploiters, economic exploiters, of that area. Would you like to put yourselves in that position? Therefore I urge upon the Government, and I urge very strongly that you do not lose any more time to talk. If the State Government of Assam has some problems about it, you take the initiative. You talk to these boys of ULFA. Call them, have a conference. Go to the villages, go to the districts, and talk to the people and talk to these boys and ask them what their problem is and do something about that.

Before I sit, I would like to sound a note of caution. If you have a problem, try to contain it, even when you are not able to find a solution. But see to it that the problem does not extend. Today, in Assam, we have another problem which is brewing up, which has been there for a number of years. We have had the Bodo question. There is another area, a part of Assam, a district of Assam, known as Karbi Anglong. The people here are a well-defined ethnic group. They have been given a special position within the Constitution. They have a District Council under the Sixth Schedule of the Constitution. But there are many things there with which they are not happy. There are a lot of administrative

tive high-handedness over them. and therefore, they want more autonomy within Assam. They are not asking like Bodos, that they should be out of Assam. They want just a little more autonomy within Assam. The Constitution permits that. Why don't you talk to them? They have expressed themselves democratically through elections. In the elections two years ago, out of 26 elective seats to the District Council, they won 22 outright, one going to the AGP, one to the Congress and two to independents. They have done that. And the people have come out in thousands, in hundreds and thousands, to express themselves democratically. They want you to talk to them, to listen to their problems and to attend to their problems. But nothing has been done till today for one reason or another. And therefore, these people there also have started thinking that the best way, in order to draw the attention of the Central Government, of the authorities, is to speak the language of violence. They have started bandhs; they have started stopping trains; they have started blockading roads; they have started exploding bombs. These sorts of things happen and the leaders of this Karbi Anglong call it the Movement for an Autonomous State. They have a committee to demand an autonomous State, a well-defined committee and well-defined leaders. You know to whom to talk. About ULFA leaders, I do not know. You have to find out to whom to talk because many of them go by pseudonyms. They do not have an organisation of that nature. But with regard to the leaders of Karbi Anglong, they have a well-defined organisation; they have a disciplined organisation; they have leaders to whom you can talk. Why don't you talk to them? I have been told by these leaders that they have been told by ULFA, "if the Government of India does not listen to you, we shall take up your cause. You join us. We will give you arms." You start the talks. If you don't do that

[Shri G. G. Swell] you, you will have an extension of the troubles to this part of Assam also. Don't forget that there are certain insurgent organisations in the North-East. The National Socialist Council of Nagaland is still very much there.

ULFA derives its strength from the National Socialist Council of Nagaland. It derives its military training, it gets its arms from them. Insurgency is still there under the surface in Mizoram. You have the People's Liberation Army in Manipur. All these different insurgent groups will be joining together unless something is done to reverse the trend. There is still time for us to talk and I urge upon the Government, I urge upon the Home Ministry and I urge, in particular, on my friend, Mr. Subodh Kant in whom I have personal faith not to lose any time but do something positively to open up a discussion and hold these meetings and see if you can reach a solution. Thank you very much, Sir.

SHRI RAJ MOHAN GANDHI

(Uttar Pradesh) : Mr. Vice-Chairman, Sir, I would like to support Prof. Swell's remarks about Karbi Anglong. This is a district where the tribal population wants more autonomous powers and this is a district where a solution is not very far. If an initiative is taken soon, there is a reasonable chance of a settlement, and once this settlement takes place, there will be a new kind of breeze blowing in Assam. There is every reason to believe that a settlement of the Karbi Anglong question may assist a settlement also of the Bodo question. Yesterday, we were talking, in this House, about Fiji and the battle of many Fijian Indians and Fijians of indigenous origin to build a multi-ethnic society, but today we have to build a satisfactory multi-ethnic society in the

Mr. Vice-Chairman, Sir, the neglect of the North-East and the neglect of Assam is not just a matter of the Government, but it is a national matter. It is a fact that we, in the rest of India, have not thought sufficiently about the North-East. The other day, a very important political leader from the North-East was in New Delhi. I happened to meet him. He had just come back after a meeting with a very leading civil servant. This leading civil servant said to this popular leader of one part of the North-East : "Please finish your statement in one minute." He was talking somewhat like our Vice-Chairman here. This man wanted this elected leader of this particular part of the North-East to finish all he had to say in one minute—"I am so busy, please finish it." If I may say so, Mr. Vice-Chairman, Sir, and through you, to the House, in the Government, in the various political parties and in our Parliament, we need to increase the number of those who are prepared to listen to the people of the North-East. That is one way to begin. And through you, I would like to suggest to the Government that this Home Ministry cell for the North-East needs to be expanded. Many more people need to stay there in the Home Ministry who have a detailed grasp of the North-East. Today, very few have a detailed grasp. There has to be an expansion of those who think for the North-East, in the Home Ministry. There has to be an increase in the attention that the political parties give to the North-East & and I hope, Members of Parliament will also give more time to listen to the people from the North-East.

Mr. Vice-Chairman, Sir, one psychological factor behind the growth of ULFA is the feeling of many in Assam that over the last 20 years they have been seeing the shrinking of Assam. Nagaland left; Mizoram left;

*Bodo movement and VLPA*

Assam becoming smaller and smaller and this does create a very deep feeling of unhappiness among the people there and this is something which we have to recognise. It is a reality in the situation there.

The seriousness of the situation there is to be seen to be believed and, while because of their nearness, Kashmir and Punjab very rightly get our attention, the North-East, because of its distance from New Delhi, does not get the attention it needs. I would also like to bring one more fact to the attention of the House through you, Mr. Vice-Chairman, that while it is very necessary to see what the Government and what all of us need to do to meet this very great feeling of neglect, we also need to do much more thinking about what the people of the North-East are meant to do with the rest of India and for India as a whole. The potential for leadership, the potential for constructive thinking, for creative thinking, in the people of the North-East is very great . . .

SHRI G. G. SWELL : Yes.

SHRI RAJ MOHAN GANDHI : . . . and this has not been tapped, and this is another area that we can look at and think about.

The political machinery of the Government of Assam needs definitely to be given a lot of attention. The administrative machinery of the State of Assam needs a lot of attention and I would like to request through you, Sir, our Government and the Ministry of Home Affairs in particular to lose no time in mobilising all the assistance it can, the best people it can, to give attention to the genuine needs of the people of Assam and to the problems there.

SHRI G. G. SWELL: Why Assam alone? To the entire North-East

SHRI RAJ MOHAN GANDHI

Yes, to the needs and problems of the entire North-East, the whole of the North-East. Thank you, Pr#f. Swell.

Although the situation is serious it is something that can be salvaged. The possibility of salvaging the situation in Assam is very great and it only needs enough and sustained attention on the part of the Government and on the part of all of us. Thank you, Mr. Vice-Chairman.

THE VICE-CHAIRMAN: (SHRI M. A. BABY): Despite what you alhged, you concluded before I asked you to stop! All r'ght. Now, Mr. Bagrodia. Not here,. Yes, Mr. Suko mal Sen.

SHRI SUKOMAL SEN (West Bengal): Mr. Vice-Chairman, Sir, Mr. Viren J. Shah has moved a very important Resolution and many Members have spoken on it and I would also like to express my vkw. It is not only my view that I will express, but I will also express my Party's view. But I am sorry to say that my view will be a little different from what the c-th-r Members have spoken about it because I have a different perception and a differeat logic.

Now, Sir, the Resolution as such is very important and I am thankful to Mr. Viren J. Shah for t ringing forward this Resolution at this moment. Tti2 point is that this trouble has, in fact, started in various parts of the country and Assam is only one of them. But it is not yet out of control, not yet lost. We can retrieve the situation and we can salvage the situa-tion. That is the point and I fully agree with Mr. Swell and Mr. Raj-mohan Gandhi that it is not beyond solution and we can salvage it. But Punjab and Kashmir are in a diffipr^nt

[Shri Sukand Sin] spDt in bjth ths Stales. I would like . tog) in othe origin of this movement a ad how thsse things have developed.

It is true that during the last 43 years' rule in this country, there has been an uneven development, economic and soc<sup>l</sup> al, in var ous parts of the country. It is also true that the North-Eastern parts of *out* country, particularly Assam, have been neglected economically and soci'affy. It is also true that the Assamese people have genuine feelings about their cul-Ciultural identity is being threatened. That is also true. But what has happened in Assam in the last few years? With regard to the movement that has developed in Assam, by and large, I could not fully support it. We sympa thise with the cause of the Assamese people and we have sympathy for the economic backwardness and their neglect, social and economic, and in this, we sympathise not only with the people of Assam, but also with the people of the entire North-East. But the manner in which the movement developed we had many misgivings particularly we opposed the insurgency in the north-eastern region. The movement developed in Assam was an insurgency. It was a movement started for removal of genuine grievances but it exceeded its initial ob jectives and to a certain extent developed into a chauvinistic feelings. That was our perception and that is why at that time we made our point of view very clear. Ultimately the movement to a certain extent led to violence, massacre, mayhem. And we know what happened in various places in Assam. nurine the movement thousands

known facts. But everything has a logic. It has a logical development.

What happened in Punjab ? What happened in Kashmir ? What is the complaint of Khalistani protagonists ? What do they say ? I

want to draw a parallel here. Khalis-tanis say that Sikhs are being treated as second class citizens in the country and so they want a separate country independent of India. That is how they are talking. It is a fact and I fully agree that Assam has been neglected and their cultural indentity has been threatened, I fully agree with it. But can we agree with the contention of Khalistanis that" Sikhs are being treated as second class citizens ? Sikhs in our country are preponderantly present in the army, in the police. They are adequately represented in the administration and also in business and industry. Punjab is a flourishing State. Without the planning of the whole country Punjab could not have flourished to the extent it has done now. Even then they are claiming that Sikhs are being treated as Second class citizens. Khalistan has reached the stage it has because Akali politics was based on religion- Akali politics distro-ted the concept of autonomy. The fulcrum of autonomy has been tulted to such an extent that it has Created a fertile ground for *h* separatist movement in Punjab. And that is the logical culmination of the wrong Akali politics, Khalistani politics. What do we See now ? I don't agree nor ctoes my party agree that Punjab is neglected or that Sikhs are treated as second class citizens although they have some problems like Chandigarh, river tyater etc. We cannot support it. Likewise, what is happening in Kashmir ? True, Kashmir to

*Bodo movement and ULFA*

neglected or there is less scope for employment and other opportunities there. They may have genuine grievances. But what is happening in Kashmir is a logical culmination of the religion-based politics, of certain political forces in Kashmir, and the wrong policies of the National Conference Government, of the National Conference-Congress Government, and also of the Central Government's mishandling of the situation. It is that which has culminated in the extremists and the killings. That does not mean that we should be sympathetic to the extremists. Kashmir was neglected. Therefore, you must find out the historical reasons. If neglect is a ground for secessionist movements, then I feel that Bihar should have been broken up by now because 40% of this country's mineral wealth is produced in Bihar. But what is Bihar's position today? Bihar is the poorest State in the whole country. It is the most impoverished State in the whole country despite the 40% of mineral wealth that it produces. The Bihar Government did not take up with the Central Government its claim for proportionate economic development. The issue never came into the forefront. There is, however, fortunately no insurgency movement in Bihar. Bihar is exploited, Bihar's development is neglected. Someone said industry and commerce in

Assam is controlled by some other people not belonging to Assam. It is an all-India phenomenon in our

country that for historical reasons three or four communities are controlling the entire business and industry of our country. Look at Maharashtra. It is the most industrially developed State in the whole country. But who is controlling the industry in Maharashtra? Is it the industrialists and businessmen of Maharashtra? No. It is two or three other communities who do not belong to Maharashtra who are controlling the entire industry and business of Maharashtra. In fact, I am telling that the economic development of the country is taking place in such a way that not the local people are in business or industry. Assam is exploited by other people—I cannot say that, because in that case I can say that Maharashtra is exploited by other people, because historically three or four communities of the whole country are controlling the business and industry of the country. We cannot blame them. Nor can we blame the others. So in Maharashtra, in Bombay, the most industrialised State in the country the business is controlled by people who do not actually belong to Maharashtra. Now the slogan is raised that all those people who have come from outside and are having business there—turn them out. Can you support it? The Maharashtrais have not taken to business and industry it is their business. Some people do it. Now, look at Calcutta to which I belong. Now, the Bengali-speaking population is the minority population and 90 per cent of business is controlled by people who have come from outside. Now, if they say that drive out those people because they have come from outside, Gujarat or Rajasthan, and as such these people have no place here, so drive them

*Bodo movement and ULFA*

[Shri Sukomal Sen] out—should we support it? We cannot support it. But, Sir, we should take India as a whole. Everyone has a right to work in a State and to live there. This is the development of the whole country.

Now, Sir, this is the point. Now, the Assamese people, historically, have not taken to business. They have taken to other professions. Historically, the Bengali people have not taken to business. Historically, the Maha-rashtrians have not taken to business; they have taken up other professions. Historically, people from Rajasthan and from Gujarat have taken to industry and business. They are there. Whether in Maharashtra or in Assam or in Bengal or in Tamil Nadu, everywhere they are there. It is a historical development.

Now, Sir, come to the point of economic neglect. It is true that various States have been neglected, mostly the States in the northeastern region. And in the north, the poorer States I have mentioned. So the Government of India should take a balanced policy of economic development. So all these States come up, some in business, some in industry, some in professions—let them all come up and the economic status should have equality, should have some comparability, otherwise a feeling of being cheated will be there. If this is there, this will give rise to separatist movements.

Now, Sir, what I want to say in regard to Assam movement that was conducted earlier, we agree that there was the problem of infiltration, serious problem of infiltration in Assam, in Bengal, in Tripura and some other States and Government have taken serious steps to stop that, because infiltration is tilting the balance of demographic composition; it is creating problems. About cultural identity

it is true. The Government should have paid proper attention to it. The manner in which the movement was conducted gave rise to separatist elements, Bodo movement and so on. Now they have come to the Government—the people who conducted the movement. But what is the result? They are not in a position to control that movement. They want an independent State of Assam like Khalistan, like the JKLF in Kashmir. And they are now killing people. Some say that they are taking money from the rich and distributing the same amongst the poor. Sir, it is no use to praise them like modern Robinhoods. Nobody is a Robinhood nowadays. If that be the cult then I take money from Viren Shah and distribute it amongst the poor MPs here, and I am one of them.. *(Interruptions)* Then I have done a good thing! Sir, we cannot praise that cult. If you praise that cult then looting of banks, looting of big men's houses, killing of rich people, killing of businessmen and industrialists will be a phenomenon we will have to praise—looting them and giving money to beggars. But that is not the solution for the country's poverty. But this problem of poverty has to be solved. Therefore, proper economic planning has to be there. But that planning is not there.

Now I have to conclude. Assam is not out of salvation. ULFA can be controlled if there is firm will on the part of the Central Government as well as on the part of the AGP Government in Assam. But there is a problem. I have some idea about Assamese people. If we go to Kashmir, many people in Kashmir still have the guts to speak against khalistanis. They will openly say that they are killing people. If you go to Assam, in so many meetings you will find that the people are speaking against the extremists. But they don't utter the word 'ULFA'. They are afraid that they will be killed. If

a man~in Assam utters the word 'ULFA, he will be under threat of being killed.

Sir, there are complaints—How far they are correct I do not know.— That a part of the Police and administration in Assam are in collusion with the ULFA people. What ULFA is able to do in the upper part of Assam is because of the help and assistance or the moral and material support that they are getting from a part of the administration and Police. Some say—I am not sure—that even a part of the Government also is morally suppotitvng, the ULFA elmrat. If this is so, then we cannot control ULFA. We cannot control anything. Sir, what do we see today? Mr. Tohra was shot at. Attempts were made to kill him. Their politics led to Khalistani movement. Now it is boomeranging on them and Mr. Tohra has been shot at. T would like to warn the people who want to play dirty politics feeling that it will benefit their own State and that it will lead to the development of their own State. It will ultimately boomerang upon them as the Khalistani politics is boomeranging upon the moderate Akalis in Punjab. The same thing will happen in Assam. So, Sir, there should be no collusion with ULFA. I am not against tackling ULFA politically. I am not against talking to them politically. Yes, we should talk to them politically. Political solution is necessary. But it does not mean that we should give indulgence to them. Take strong and stern measures at the level of the Centre as well as the State. At the same time, try for a political solution. Otherwise, there will be no solution. The tea garden magnate, Swaraj Pal's brother, was killed in Assam that day. His business house is in Calcutta. But he does not belong to Bengal. He has come from outside. So, by killing a man Pal's brother, you cannot solve Assam's problem. You have to resort to other

ways so that real economic development takes place in Assam. You do not solve the problem by killing people or by scaring people. It will ruin the whole economy of Assam. Assam tea gardens will be deserted. There will be nobody to take them over. Assam oil fields will be deserted. There will be nobody to conduct any work there. It will ruin Assam ultimately if [this kind of politics goes on.

I think the Central Government and the Assam Government should take a firm stand. Let them talk to them politically. But any indulgence to them should be stopped. They should not be made as KM> dern Robin Hoods. If we do that, it will be suicidal. The entire North-Eastern region will suffer from it. This is a very vicious germ that has been sown in Assam. Unless it is tackled, unless it is taken out and destroyed, this germ will destroy the whole of the North-Eastern region and other parts of the country. It will play havoc. So, I forewarn the Government that they should take steps. Otherwise, it will not only boomerang on the Assam Government also other parts of the country. It will first boomerang on the AGP Government in Assam and then on the other parts of the country.

**डा० रत्नाकर पाण्डेय (उत्तर प्रदेश) :**  
माननीय उपसभाध्यक्ष जी, आपके पीठा-  
सीन होने के बाद पहली बार आपकी  
अध्यक्षता में मूझे सदन में अपनी वाणी  
अंकित करने का मौका मिल रहा है।  
मैं आपको बधाई देता हूँ और विश्वास  
करता हूँ कि सदन की . . .

THE VICE-CHAIRMAN  
(SHRI M. A. BABY): But, don't claim  
advantage for the maiden  
speech.

SHRI V. NARAYANASAMY  
(Pondicherry): This is the maiden speech in  
this session.

SHRI VISHVJIT P. SINGH,  
(Maharashtra): Who is the maiden: Sir? Is it  
him or you, Sir?

डा० रत्नाकर पाण्डेय : इसलिए मैं विश्वास करता हूँ कि आपकी अध्यक्षता में सदन गौरवशाली परम्पराओं के नए मूल्य स्थापित करेगा। हमारे सदन के माननीय सदस्य श्री वीरेन जे० शाह जी ने 11 मई, 1990 को जो संकल्प प्रस्तुत किया है कि "वह सभा असम में एक पृथक बोडोलैंड राज्य की स्थापना करने हेतु बोडों आन्दोलन द्वारा असम में उत्पन्न की गई स्थिति और असम संयुक्त मुक्ति मोर्चा द्वारा असम को भारतीय संघ से अलग करने पर अपनी गम्भीर चिन्ता व्यक्त करती है। यह सभा महसूस करती है कि इससे हिंसा और आतंक फैलाने के अतिरिक्त देश के समस्त पूर्वोत्तर क्षेत्र की स्थिरता पर प्रतिकूल प्रभाव पड़ेगा", मैं इसका समर्थन करते हुए अपने विचार प्रकट करना चाहूँगा। एक बार हमारे देश को स्वतंत्रता दिलाने वाले महात्मा गांधी ने कहा था कि आतंकवादी जब बिगड़ जाता है तो वह आतंकवादी बन जाता है क्योंकि वह यह मान कर चलने लगता है कि उसको बात सरकार हिसक मार्ग अपनाए बिना नहीं मानेगी। धीरे धीरे वह ऐसी हरकतें करने लगता है कि सरकार को उसकी मांगों के सामने घुटने टेकने को विवश होना पड़ता है और उल्फा के संदर्भ में यह बात मैं उद्धृत करना चाहता हूँ क्योंकि अभी पंजाब का और कश्मीर का उल्लेख किया गया। असम का संयुक्त मुक्ति मोर्चा भी दिनोंदिन इस राज्य के शासन पर हावी होता जा रहा है और देश के लिए विशेषतया पूर्वोत्तर प्रान्तों में असम के लिए एक बहुत बड़ी चुनौती बन गया है। किन्तु हम लोग जो असम और अन्य आसपास के प्रान्तों से नावाकिल हैं उसे उतनी गम्भीरता से नहीं लेते हैं। जैसे हमारे माननीय सदस्यों ने कहा कि हर चीज का समाधान आतंक और हिंसा से नहीं हो सकता है। आतंक और हिंसा के पीछे देश को तेंडने की साजिश है चाहे वह कश्मीर में हो, चाहे पंजाब में हो चाहे जितने भी अंडरग्राउन्ड संगठन हैं उनकी गतिविधियाँ हों देश के किसी भी हिस्से में, ऐसी गतिविधियाँ हीं वह निन्दनीय है और उनको नियंत्रित

करने के लिए सरकार ही नहीं काम कर सकती है बल्कि जनमानस को अग्रे उठ कर के खड़ा होना पड़ेगा। उल्फा संगठन बड़ा पुराना नहीं है। पिछले दिनों उस संगठन का उत्सव मनाया गया था उसमें निश्चय किया गया कि संगठन के माध्यम से हम असम में समानता का दर्जा उपस्थित करेंगे लेकिन समानता का दर्जा उपस्थित करने के लिए जिस तरह के पत्र उल्फा के लोग भेजते हैं असम में या देश के किसी भी हिस्से में देश का कोई भी नागरिक जा कर बैसा बर सकता है, शिक्षा ग्रहण कर सकता है। अगर यह देश एक है और इस देश के प्रत्येक नागरिक में समानता की भावना है तो आतंक भ्रमा कर और जिनके पास अधिक धन है धन लुटा कर के हम किसी तरह की समानता नहीं ला सकते हैं। जो वहाँ पर असम में बंगाल के लोग हैं, राजस्थान के लोग हैं, उत्तर प्रदेश के लोग हैं, माननीय उप-सभाध्यक्ष महोदय, केवल असम की यह स्थिति नहीं है बल्कि नागालैंड, मिजोरम और मेघालय और अन्य जो प्रांत हैं उन सबमें मुझे जाने का मौक मिला है, वहाँ नागालैंड के लोग, सबकी मैं बात नहीं कर रहा हूँ, जो आतंकवादी तत्व हैं, वे भारत को अपने से अलग मानने की प्रक्रिया में लवलीन हैं और उनके पीछे वे शक्तियाँ काम कर रही हैं जो विदेशी कही जाती हैं। चीन के हथियार "उल्फा" के लोगों के पास से पाये जा सकते हैं और यहाँ भी मिले हैं। इनके ट्रेनिंग का सेंटर बर्मा है, क्योंकि बार्डर से सटा हुआ है इसलिए वहाँ दी जाती है। ये चाहते हैं कि जैसे भी हो आतंक भ्रमाकर विघटनवाद पैदा करके और तोड़-फोड़ की कार्यवाही करके हम अपने लक्ष्य में सफल हो जाएँ। राज्य की विघटनकारी परिस्थितियों में निरंतर वृद्धि हो रही है। आसाम गण परिषद् की सरकार भी एक आंदोलन के माध्यम से आई थी और नये नये नौजवान छात्रों ने, आसाम के लोगों ने समझा कि ये हमारी सेवा करेंगे और उस सेवा की भावना से भर करके उनका विश्वास किया लेकिन आज चाहे आसाम के गृह मंत्री भृगु कुमार फूकन जी हों, चाहे वहाँ के

## Bodo movement and ULFA

मुख्य मंत्री हों दोनों में राजनैतिक द्वंद्व चल रहा है और खुलेआम यह कहा जा रहा है कि "उल्फा" को गृह मंत्री का पूर्ण समर्थन प्राप्त है। पिछली बार गणतंत्र दिवस की परेड में "उल्फा" ने जो चेतावनी दी थी राज्य सरकार ने उसके सामने घुटने टेक दिये और 7 अप्रैल को बारपेटा के छोटे से गांव में उन्होंने अपनी 10वीं वर्षगांठ मनाई जो जग जाहिर थी किंतु राज्य सरकार उनकी मांग और गणतंत्र दिवस न मनाने की धमकी के आगे मुक दसक बनकर अलग बैठी रही। आसाम गण परिषद अपनी अंदरूनी कलह के कारण "उल्फा" के आतंक को रोकने में अक्षम है। मैं तो यहां तक कहना चाहता हूं कि जो राजनैतिक ढंग से आसाम के शासन को लेने की परस्पर प्रति स्पर्धा है, "उल्फा" के पीछे इसी का हाथ है और वे ही लोग उसको बढ़ावा दे रहे हैं। मणिपुर, नागालैंड और आसाम के इस आन्दोलन से संबंधित लोग वर्मा के जंगलों में पिछे आतंकवादियों से प्रश्रय पा रहे हैं और उनसे उनका घनिष्ठ संबंध है। हमारे गृह मंत्री श्री मुक्ती मोहम्मद सईद साहब द्वारा केवल आतंकवादी संगठनों को अवैध घोषित कर देने से काम नहीं चलेगा बल्कि उनकी समस्याओं को सुलझाया जाये इस पर बातचीत की जाए।

माननीय उपसभाध्यक्ष जी, यह कितने आश्चर्य की बात है कि जिस दिन हमारे भारत के उप प्रधान मंत्री जी आसाम में थे उसी दिन श्री पाल जी टी इस्टेट के बहुत बड़े मालिक थे उनकी हत्या हो गयी। जो उत्तर भारत के लोग हैं जो आसाम में जन्म नहीं लिए लोग हैं उन्होंने बड़ी कोशिश की कि उनसे मिलें, गृह मंत्री से मिलें लेकिन "उल्फा" के आतंक के आगे कोई हिम्मत नहीं कर सका कि मिल करके अपनी शिकायत दर्ज करवाए। ऐसी आतंकवादी गतिविधियों ने देश को टुकड़े टुकड़े किया है और ऐसी आतंकवादी गतिविधियों का ही परिणाम है कि कश्मीर में आज पाकिस्तानी सिक्के चल रहे हैं और वहां के धर्म गुरुओं, उलेमाओं को मारा जा रहा है। पूरे काश्मीर की आबादी का आधा हिस्सा उनके शव के

जलूस में सम्मिलित होता है और हम मुक दसक की भांति खड़े खड़े देखते रह जाते हैं। आतंकवाद कहीं भी हो उससे हमें समझौता नहीं करना है। यह पता लग गया है कि आसाम में यूरेनियम की बहुत सी खानें हैं। वहां बहुत सा मिनरल हमारा है। वहां जो खनिज पदार्थ हैं... (व्यवधान) मेरा मतलब नार्थ-ईस्ट स्टेट्स से ही है। मैं कह रहा था कि अगर पता लगाया जाएगा, जो असम की पहाड़ियां ही फैली हुई हैं सब जगह, खनिज सम्पदा मिलेगी और आपने स्वयं अपनी स्पर्श में भी इसका बड़े विस्तार से उल्लेख किया है और वहां इंधन की उपस्थिति का दावा भी किया है।

यह ठीक है कि गरीब छात्रों को उल्फा के लोग पुस्तकें देते हैं। जो महिलाओं के साथ अत्याचार होता है? अराब की नाजायज विक्रम होती है उस पर वह अपना अंकुश लगाते हैं, सामाजिक सुधार में लगे हैं, लेकिन वह सामाजिक सुधार अगर किसी को तंग करके और उसको किसी दबाव में डाल करके, उसकी सारी सम्पत्ति लूट करके आप चाहते हैं समानता लाना, तो यह एक प्रकार का अन्धाय और बहुत बड़ी सांश में मानता हूं।

असम अहमपुत्र के बिनारे बसा हुआ हमारे राष्ट्र का गौरवशाली इतिहास का यह साक्षात् स्वरूप है, जहां देश के लोग केवल प्राकृतिक सौंदर्य, खनिज सम्पदा और पर्वतीय सौंदर्य तथा जंगल ही नहीं प्राप्त करते हैं, बल्कि यह हमारे राष्ट्र का मुकुट कहा जा सकता है और फिर इधर बाड़ी आन्दोलन हो, चाहे उल्फा का आन्दोलन हो, चाहे नागालैंड मिलिटेंट फोर्स हो, चाहे और भी हमारी नार्थ-ईस्टर्न स्टेट्स के आन्दोलन हों, सब को हमारी सरकार ने जितनी कड़ाई के साथ दबाया और जिस स्तर पर पिछले दिनों समझौते हुए, चाहे नागालैंड से हुए हों, चाहे मिजोरम से हुए हों, चाहे असम गण परिषद से हुए हों, उससे शांति का वातावरण चारों और बना और निश्चितता की स्थिति आई। लेकिन

[डा० रत्नाकर पाण्डेय]

अभी भी राख तले दबी हुई चिगारियां अब भाषण रूप लेने का और अभिमुख हैं और इन चिगारियों से पैदा हुआ खूनी क्रांति का हिमायती संगठन उलफा है, जिसका पूरा नाम असम संयुक्त मुक्ति वाहिनी है। बहुत कम समय में इस संगठन ने असम की ब्रह्मपुत्र घाटी में अपना प्रभाव स्थापित कर लिया है और इस संगठन के कार्य-कर्ता गांव-गांव में फैले हुए हैं और हर रोज सैकड़ों लोग इस संगठन में शामिल हो रहे हैं।

लेकिन असम में व्यापार करने वाले लोग इनसे दहशत खा रहे हैं। वहाँ बैंकों में काम करने वाले लोग इनके शिकार हो रहे हैं, वहाँ सरकारी कर्मचारी इनका तनाशा बन रहे हैं यह ठेकेदारों के पास जाते हैं और पत्र लिखते हैं। आपको आना ही तो एक ऐसे पत्र को आपको इंग्लैंड से उड़ान करना चाहेंगा। माननीय उन्मत्तभाष्यक जी, यह धमकी भरा पत्र चंदा उगाहने के लिए भेजा गया है।

“माननीय, सादर अभिनन्दन।”

संगठन की आवश्यकता, आवश्यक जरूरत के लिए आपसे तीन लाख रुपए की मांग की जाती है। हमारे अनुरोध को टुकराने पर आपको बुरी परिस्थितियों का सामना करना पड़ेगा।

पुनः अभिनन्दनीय, सौरभ गगई,  
सचिव, दिब्रुगढ़ जिला समिति”

मुझे अवसर मिला असम के एक व्यवसायी, डालमिया जी से मिलने का, उन्होंने बताया कि उनका फेसी बाजार में कपड़े का व्यवसाय है। उनकी दुकान बड़ा बड़ा दुकान है। हम लोग वहाँ गए थे। उन्होंने बताया और चिट्ठियां भी दिखायीं और इस विट्डी में मांग की गई थी उलफा द्वारा कि पांच लाख रुपए एक सप्ताह के भीतर आप दे दो, नहीं तो इसका परिणाम भुगतने को तैयार रहें।

मैंने उनको पूछा कि क्या आप पांच लाख रुपए देंगे ?

उन्होंने कहा कि पांच लाख रुपए तो नहीं देंगे।

मैंने उनको कहा कि आप सरकार को क्यों नहीं कहते ?

इस पर उन्होंने कहा कि सरकारी लोग ही तो यह सब करते हैं। सरकार में इनके समर्थक लोग बैठे हैं जिनके इशारे पर पर यह सब ....

मैंने पूछा कि क्या उपाय है, तो कहा कि जिनका पत्र है, जिस संगठन और जिस यूनिट के लोग हैं उनको मैं बुलाऊंगा और उन से समझौता करूंगा। लाख, दो लाख पर समझौता होगा। इस तरह से वहाँ के लोग अपनी जिंदगी जी रहे हैं। नार्थ ईस्टर्न स्टेट्स में उत्तरी भारत के लोग सारा व्यापार करते हैं। वे वहाँ दुकान, दार हैं, उत्पादक हैं और तीनों स्टेट्स में उन का काम है। अगर आपकी सरकार, खुली सरकार है और अगर आपकी सरकार जनता का विश्वास प्राप्त कर के समानता की भावना से इस देश में काम करना चाहती है तो जैसे बैंकों का राष्ट्रीयकरण हुआ, जैसे कोयला उद्योग का राष्ट्रीयकरण हुआ उसी तरह आप चाय बागान का राष्ट्रीयकरण क्यों नहीं करते ? इससे यह झंझट हमेशा के लिए खत्म होगा और जो लोग चाय बागान के मालिक हैं, चाहे वे किसी दल से संबंधित हों, चाहे कोई ही सब का राष्ट्रीयकरण करिए। उसके बाद यह समस्या अपने आप हल हो जाएगी।

महोदय, वहाँ पत्रकारों का भी जीवन सुरक्षित नहीं है। मैं आप को एक घटना बताना चाहूंगा कि गोहाटी के एक अखबार के मालिक से 5 लाख रुपए मांगा गया है। ये घटना अभी हाल की है यह मामला एक मध्यस्थ के जरिए निपटाया अखबार के दफ्तर में उलफा” के सैनिक गए और उसके रिपोर्टर को पकड़ ले गए। उन्होंने उसे घंटों गोहाटी में घुमाते हुए पूछा कि, जो खबर उन्होंने दी थी वह क्यों नहीं छापी। रिपोर्टर उन को क्या बताता। उस ने भरोसा दिलाया कि मैं अपने संपादक से अनुरोध कर आपकी खबर छपवाऊंगा और रुपए भी दिलवाऊंगा। इस तरह उस की मुक्ति हुई। उसे आजाद करने से पहले उलफा” की टुकड़ी के नेता ने एक हीरत अंग्रेज सूचना दी कि हम शंकर बिरनीवास की हत्या करने जा

रहे हैं। उसी दिन असम को राजधानी में उप-प्रधान मंत्री देवी लाल जी मौजद थे। सारे देश ने सुना कि 20 जनवरी, 1990 को कामरूप चेंबरस आफ कामरूप, के अध्यक्ष मौज के घाट उतार दिए गए यह रिपोर्टर दहशत में गोहाटे, छोड़कर भाग आया। महोदय, ऐसी, आतंकवाद भरी, स्थितियों में कोई कैसे काम करेगा यह बहुत बड़ी समस्या है। जो भी अलगवादी ताकतें हैं, उनसे निपटने के लिए दृढ़ इच्छा शक्ति और संकल्प की जरूरत है। दृढ़ इच्छा शक्ति और संकल्प में एकता की भावना होती है। हमारे राष्ट्र की जनता में यह भावना है अलगवादी की बात कर के बोडो आन्दोलन के माध्यम से वहां अलगवादी तत्व अपना सिर उठा रहे हैं। बोडो छात्र संघ और जन संघर्ष समिति ने बोडो आन्दोलन के तहत आदिवासियों, समुदाय के लिए अलग राज्य, ब्रह्मपुत्र के दक्षिणी किनारे पर स्वायत्तशासी जिले बनाना और असम के कबूरी अंगलौव जिले में रहनेवाली बोडो कछरी जाति को अनुचित जाति के रूप में मान्यता देने की मांग की है। महोदय, हम कितने हिस्सों में देश को बांटते रोज कोई अलग प्रान्त बनाने की धमकी देता है। इन सब के पीछे विदेशी ताकतें काम कर रही हैं। चाहे चीन हो, चाहे उनका प्रशिक्षण वर्मा में होता हो, चाहे पाकिस्तान में होता हो—उन्हें दृष्टिगार लगाई किए जाते हैं। उन का मनोबल ऊंचा किया जाता है।

माननीय उपसभाध्यक्ष महोदय, पिछले चुनाव में नागालैंड में कई स्थानों रहने का अवसर मिला वहां कि स्थिति ऐसी है कि वहां मैं तयंगसांग डिस्ट्रिक्ट जोकि आसाम के बार्डर से 36 किलोमीटर दूर है, वहां सिक्रिट हाउस में रुका हुआ था। इस समय जो नागालैंड के मुख्य मंत्री हैं, वह भी दूसरी विंग में रुके हुए थे। रात को एकाएक मेरा दरवाजा खटखटाया गया और कहा गया कि हम यथ कांग्रेस के लोग हैं। मैंने जब कमरे का दरवाजा खोला तो कैपेंस लिए हुए, शराब के नशे में अदमस्त सैकड़ों लोग वहां आए और मेरा डेनियेशन, बिस्तर सब कुछ तोड़फोड़ कर और कहा कि अभी तुम यहां से

चले जाओ, नशे में आदमी हीश में नहीं रहता है। ... (ध्यवधान)

एक माननीय सदस्य : कौन लोग थे? क्या यथ कांग्रेस के थे?

डा० रत्नाकर पाण्डेय : यथ कांग्रेस के नहीं थे मिनिस्ट्रेस फोर्स के लोग थे, बहाना बनाया यथ कांग्रेस का, लेकिन चीसी जो वर्तमान मुख्यमंत्री हैं, जिन्होंने डिफेक्ट किया था, वे और वहां के स्थानीय मंत्री जिन्हें बनाया लकमो, इन लोगों ने ताकत के साथ मुझे जान से मारने की कोशिश की और मैं वहां से भागा नहीं, वहां के अधिकारियों ने रात दो बजे जग कर मेरा मनोबल ऊंचा किया। ... (समय की घंटी)

माननीय उपाध्यक्ष जी, इम्पोस्टेंट चीज बता रहा हूँ क्योंकि सब के साथ ऐसी घटना घट सकती है। यह आतंकवाद का एक उदाहरण बता रहा हूँ। उसके बाद जो मुख्यमंत्री हैं वहां के, के०एल० चीसी, वे उठे। जब मैंने कहा कि हम लोग राजनीतिक व्यक्ति हैं, इस तरह की हरकतें नहीं होनी चाहिए तो उनका भी नशा उतरा और लोग भागव हुए। दूसरे दिन सेंट्रल रिजर्व इंडस्ट्रियल फोर्स के नौजवानों की रक्षा में भी भरी जान लेने की कोशिश हुई और विवश होकर फोर्स को अपनी कार्यवाही करनी पड़ी। मैं वहां रहा, चुनाव हुआ... (ध्यवधान)

PROF. SOURENDRA BHAT-TACHARJEE (West Bengal): Point of order. Dr. Ratnakar Pandey, in his speech, has referred to the present Chief Minister of Nagaland and, while describing his action

“उसका नशा उतर गया।”

श्री वीरेन्द्र जे० शाह (महाराष्ट्र): जो आए थे, उनका नशा उतरा।

प्रो० सोरीन्द्र अट्टाचार्य : नहीं चीसी के नाम के साथ ही, साथ यह बोले हैं। he said,

As his name has been taken and the man named is not present in this House, I want to know whether such reference is permissible. That is my point of order.

THE VICE-CHAIRMAN  
(SHRI M. A. BABY): You can say it when  
you speak.

**डा० रत्नाकर पाण्डेय :** उपसभाध्यक्ष जी आपके माध्यम से मैं माननीय सदस्य को बताना चाहूंगा कि यह फेक्चुअल स्थिति है, मेरी हत्या की कोशिश की गई, रिफाई वहां है, नागालैंड का हर व्यक्ति जानता है और इस सदन के कई सदस्य भी वहां थे।

**उपसभाध्यक्ष : (श्री एम० ए० बेबी) :**  
आप कृपया कनकलूड काजिए।

**डा० रत्नाकर पाण्डेय :** मैं कनकलूड कर रहा हूँ, माननीय। तो इस तरह की वारदातें भी होती हैं। मेरा कहने का अर्थ यह है कि चाहे किसी भी दल में हों, राजनीतिक लोगों की जान का खतरा आतंकवादियों से, नार्थ ईस्टर्न स्टेट में है और वहां इस तरह का आंदोलन चलाने वाले दलों का समर्थन लेकर, असम गण परिषद का समर्थन लेकर आप सरकार चला रहे हैं, उसके केन्द्र में आपके मंत्री बने हुए हैं। वहां प्रांत के मंत्री फुकरन जो आपके इस आंदोलन को हवा दे रहे हैं अपने दक्षिण स्वार्थ के लिए। वहां असम के अधिकारी हिम्मत नहीं कर सकते कि अलफा के नेताओं के खिलाफ एक शब्द भी कहें या कोई एक्शन लें और यहां केन्द्र सरकार में उसकी हिस्सेदारी है। ऐसी स्थिति में जो लोग वहां सुधार करना चाहते हैं, उन्हें कंडम करना होगा ऐसे तत्वों को, जो प्रांतीय सरकारों में या केन्द्रीय सरकार में उन आतंकवादी तत्वों के सारे राष्ट्रीय भरतल पर हिस्सा बने हुए हैं। मैं चाहूंगा जो बोडो आंदोलन या अलफा का आतंक है, उसे समाप्त करने के लिए सरकार कड़े कदम उठाए और ऐसे निश्चय करे राजनीतिक संकल्प के साथ, बहुत अधिक लोग नहीं हैं, आप बातचीत का दरवाजा खुला रखें। अभी आपके गृहमंत्री ने वहां के मुख्यमंत्री और उलफा के नेताओं के साथ बातचीत की है और शायद 2 जुलाई तक कोई कमेटी आपने बनाई है, जिसका रिपोर्ट आएगा। अब कमेटियां

बनती हैं, रिपोर्ट आ जाती है और कोल्ड-स्टोरेज में डाल दी जाती है। यह मेरा अनुभव रहा है और आपकी सरकार...  
(व्यवधान)

**डा० बापू कालवाते (महाराष्ट्र) :**  
यह तो कई साल का आपका अनुभव रहा है।

**डा० रत्नाकर पाण्डेय :** आपको बता रहा हूँ, आप सुनिए। वर्तमान का भी अनुभव है, जितनी कमेटियों की आपने घोषणा की है, उसमें एक कमेटी की रिपोर्ट पर आपकी सरकार ने कोई कार्यवाही आज तक नहीं की है, बापू जी। इसलिए मैं कहना चाहता हूँ कि आज पंजाब जल रहा है, कश्मीर हमारे देश से अलग होने की स्थिति में है, असम और असम के साथ पूर्वोत्तर भारत के और जो प्रांत हैं, वहां अगर सिर उठाने की कोशिश की जाती है और मिलिटेंट फोर्स और आतंकवादी तत्व जंगलों में छिपकर के और विदेशी ताकतों के इशारे पर अगर देश के किसी नागरिक को, जो वहां पर बसा हुआ है, दवाते हैं और उसे भगाने की कोशिश करते हैं, आज आसाम से सारे लोग अपना बैरिया-बिस्तर समेट रहे हैं इस देश के नागरिक, उन्हें रोका जाए और ऐसे तत्वों को जो आतंकवाद के माध्यम से बंदूक की मूला से इस देश के जनतंत्र को, अहिंसावादी ताकतों को दवाना चाहते हैं, उन्हें हमेशा के लिए समाप्त किया जाए तभी जाकर बोडो आंदोलन और उलफा की समस्याओं का समाधान हो सकता है।

इन शब्दों के साथ मैं अपना वक्तव्य समाप्त करते हुए आपको धन्यवाद देता हूँ।

**श्रीमती सत्या बहिन (उत्तर प्रदेश) :**  
उपसभाध्यक्ष महोदय, इस सरकार की व्यवस्था का एक नमूना सदन में ही देख लीजिए। बापू जी आप भी और आपके अधिकारी भी जहां बैठे हैं, वहां तो

पखा बंद है और जहाँ कोई नहीं है, वहाँ दोनों पंखे चल रहे हैं, यह आपकी सरकार की व्यवस्था का प्रमाण है, देख लीजिए।

**उपसभाध्यक्ष (श्री एम० ए० बेबी) :** सहाय जी, आप इंटरवीन करना चाहते हैं?

**श्री मंत्रालय में राज्य मंत्री (श्री सुबोध कान्त सहाय) :** जी।

THE VICE-CHAIRMAN (SHRI M.A. BABY): A few more speakers are there. After the intervention of the Minister, briefly they will speak. Then there will be reply.

**श्री सुबोध कान्त सहाय :** उपसभाध्यक्ष महोदय, असम में इस देश की युवा पीढ़ी की सरकार बनी है और वह सरकार अपनी आर्थिक आजादी और असम की गरिमा के लिए लड़ते हुए नौजवानों ने बनाई है। उस सरकार को मैं आजादी के बाद... (व्यवधान)....

SHRI SANTOSH BAGRODIA  
(Rajasthan): Is he replying?

THE VICE-CHAIRMAN (SHRI M.A. BABY): It is intervention.

SHRI KAMAL MORARKA  
(Rajasthan): Are you ignorant of the procedure? The reply is to be given by Mr. Viren J. Shah. How can the Minister reply?

SHRI SANTOSH BAGRODIA:  
All right, we are ignorant. We want to know what is happening.

THE VICE-CHAIRMAN  
(SHRI M. A. BABY): The Minister is intervening.

SHRI SANTOSH BAGRODIA: I asked the Chairman what was happening. Is it too bad to ask? Or should I start shouting like these people? I just asked you what was happening. Is it too bad on our part to ask it? I just want to know this. Is it too much? (Interruptions)

SHRI M. M. JACOB (Kerala) S He misunderstood it. He said "intervention by the Minister," not that you were intervening.

**श्री सुबोध कान्त सहाय :** जैसा कि मैंने कहा कि उस आन्दोलन को मैं मानता हूँ कि आजादी के बाद एक शांतिमय आन्दोलन असम में चला, जिन्होंने उस इलाके की, खासकर असमिया जनता की भान-मर्यादा और आर्थिक आजादी की लड़ाई लड़ी, उन्होंने वह सरकार बनाई। उस सरकार के लिए एक बहुत बड़ी चुनौती यह मैं मानता हूँ, जिन्होंने लगातार 3 साल शांतिपूर्ण तरीके से अपनी आर्थिक आजादी की लड़ाई लड़ते हुए एक सरकार असम में बनाई है। आज उत्फा का सवाल जो आज बहस का मुद्दा बना हुआ है, उस सरकार के लिए भी एक चुनौती है और इस चुनौती को असम की सरकार बड़ी गंभीरता से समझ रही है।

केन्द्र में जब राष्ट्रीय मोर्चे की सरकार बनी तो, उपसभाध्यक्ष महोदय, प्रधान मंत्री ने पहला जो सरकारी दौरा किया, वह असम का दौरा किया। वह नार्थ-ईस्ट का इलाका, लगातार जिनके भावनात्मक जुड़ाव में हम कहीं न कहीं फेल हुए हैं, अपनी सोशियल रिस्पॉसिबिलिटी में फेल हुए हैं, उनको साथ जोड़ने की कोशिश को और प्रधान मंत्री श्री वी. पी. सिंह ने पहला वहाँ का सरकारी दौरा किया और वह दो दिन के लिए असम गए। जो असम अकाई के तहत समझौते हुए थे आन्दोलनकारियों के साथ और जो आज वहाँ की सरकार है, उसके साथ, उस समझौते के तहत जो कार्रवाई में कुछ ढिलाई थी, उसको हमने वुस्त किया है, वुस्त किया है और उस कार्रवाई के तहत जहाँ विदेशी नागरिकों का सवाल था और बंगला देश के बार्डर का सवाल था, उसमें दो हजार किलोमीटर का बार्डर रोड बनवाने का काम शुरू करवाया है। व्यक्तिगत रूप से उस इलाके का मैंने दौरा भी किया है और असम अकाई के तहत वह काम समयबद्ध हो, समय पर पूरा हो जाए, यह हमारा प्रयास है। बार्डर की फैसिंग का भी काम चल रहा है

## [श्री सुबोध कान्त सहाय]

जिससे कि जो आसाम के लोगों के लिए इनफ्लिटेडर्स का सवाल है उस पर रोक लगाई जा सके और यही नहीं हमने आर्थिक दृष्टि से आसाम का समन्वित विकास हो, इकनॉमिक डेवलपमेंट हो, इसके लिए एक कमेटी बनाई है एल. सी. जैन की अध्यक्षता में जो प्लानिंग कमीशन के मेंबर हैं। उस कमेटी ने जो रिपोर्ट दी है, सरकार उस पर विचार कर रही है ताकि वह इलाका जो पहले से उपेक्षित रहा है, हम उसका पूरा विकास कर सकें।

उसभाध्यक्ष महोदय, हमने आसाम के मुख्यमंत्री के साथ बातचीत की है। हमारे होम मिनिस्टर भूपती मोहम्मद सईद साहब, मैंने और केन्द्रीय गृह सचिव ने तीन दिन 17, 18 और 19 मई को आसाम में उल्फा के सवाल पर, आसाम एकाई से जुड़े हुए सवालियों पर और जैसा कि हमारे नेता स्वैल साहब ने कहा काबिगलांग के सवालियों पर बृहत रूप से चर्चा की और एक एक्शन प्लान हम लोगों ने वर्क-आउट किया। उस एक्शन प्लान के तहत मैं यह कहना चाहता हूँ कि पहले जो जरा भी डिलाई थी, उस इलाके में उल्फा की गतिविधियों के चलते जो हिंसात्मक कार्यवाही की जा रही थी, उसमें कमी आई है।

महोदय, तीन दिन पहले ही आसाम के होम मिनिस्टर ने मुझे इत्तिला दी कि मैंने पांच जिलों का दौरा किया है वहाँ के डी.जी. पुलिस के साथ और वहाँ पर इस तरह की गतिविधियों में जो लोग लगे हुये थे उनको पकड़ा गया है, बड़े पैमाने पर आर्म्स पकड़े गये हैं और जो बैंक से इन लोगों ने पैसे लूटे थे, उनको पकड़ा गया है, उसमें से 40 लाख रुपया रिकवर किया गया है। तो यह केन्द्रीय सरकार और राज्य सरकार का प्रयास रहा है ताकि उस हिंसात्मक स्थिति पर काबू पाया जा सके। साथ ही उल्फा से जुड़ा हुआ जो एक कुख्यात उग्रवादी था, जो गौहाटी में गिरफ्तार हुआ; जो पूना-इंस्टीट्यूट ऑफ़ एडवेंसड स्टडीज के डायरेक्टर और वॉल्वर की हत्या के केस में और वॉल्वर

आफ़ कामर्स के अध्यक्ष विमरीवाल की हत्या के केस में वांटेड था और उल्फा का सरगना कहा जाता था, असम की सरकार ने उसको गिरफ्तार करने का काम किया है और हम लोगों को खबर मिली है कि जो उस जिले के डी. एम. और एस.पी. थे, उनको ट्रांसफर कर दिया गया है। कल असम के मुख्यमंत्री साथ हमारी इस बारे में बातें हुई हैं और उन्होंने बताया कि 21 मई को उन्होंने एक ऑल इंडिया मीटिंग बुलाई थी उल्फा से जुड़े हुए सवालियों पर विचार करने के लिए जिसमें जनता दल को बुलाया था, कांग्रेस (आई) के लोगों को बुलाया था, कांग्रेस (एस) को बुलाया था, पी.टी.सी.ए. को बुलाया था, यू.टी.एन.एल.एफ. को बुलाया था, सी.पी.आई. को बुलाया था, सी.पी.एम. को बुलाया था, बी.ज.पी. को बुलाया था एस.यू.सी.आई. को बुलाया था, ए.जी.पी. को बुलाया था, और सी.पी.आई. को बुलाया था, यू.एम.एफ को बुलाया था। तो जो ये वहाँ के राजनीतिक संगठन हैं, उन सारी पार्टियों के लोगों को बुलाया गया और उन सभी लोगों ने कंडम किया है। माननीय सदस्य कह रहे हैं कि किसी राजनीतिक दल ने कंडम नहीं किया है, यह गलत है। यह चुनौती है असम की सरकार के सामने कि जो लोग आतंकवादी गतिविधियों और खासकर हिंसा में लगे हुए हैं, वह रिफॉर्मिस्ट का रूप देकर आएँ। जैसा कि मैंने कहा कि इलाका उपेक्षित रहा है, इमोजनली डिप्राइव रहा है तथा इस चुनौती को रिफॉर्मिस्ट के रूप में जो आयी है यह दोहरी लड़ाई लड़नी होगी। असम की सरकार को केन्द्रीय सरकार उनको पूरी तरह मदद करने को तैयार है जिससे कि इकनॉमिक डेवलपमेंट हो, साथ-साथ पॉलिटिकली प्रोसेस किये जायें और सख्ती के साथ इस हिंसा को रोकने की कार्यवाही की जाये। यह तीनों स्तर पर मैं समझता हूँ कि वहाँ पर कार्यवाही हो रही है। यही नहीं इसके तहत हम लोग जिला स्तर पर समितियों का निर्माण कर रहे हैं जिसमें ग्राम जनता और पशासन के बीच

में एक समन्वय स्थापित किया जाये, एक बातें शुरू ही उस इलाके में खासकर अहाँ पर उल्का की गतिविधियाँ चल रही हैं।

उपसभाध्यक्ष महोदय, अब रहा सवाल बोडो आंदोलन का, तो बोडो आंदोलन को दिशा में भी प्रगति हुई है और राष्ट्रीय मोर्चा की सरकार आने के बाद लिबरेशन आर्मी हमने शुरू करायी है। तीन मीटिंग उनकी हो चुकी हैं। अगली मीटिंग 11, 12 व 13 जून तीन दिन होने वाला है, जिसमें अपनी पूरा रिपोर्ट वह देगे। किसी सवाल को लम्बा नहीं करना चाहता हूँ और जिस इलाके में यह बोडो आंदोलन चल रहा है वह दुर्भाग्य ऐसा है कि वह मिक्स पोपुलेशन का इलाका है और उस इलाके में उनको अलग करके कोई राज्य का दर्जा देने की बात जो कही जा रही है मैं समझता हूँ कि वह संभव होगा या नहीं होगा मुझे नहीं लगता, क्योंकि उनसे रिपोर्ट आनी है और जो रिपोर्ट आयेगी सरकार उस पर कार्यवाही करेगी। इसी दृष्टिकोण से 6 महीने भी राष्ट्रीय मोर्चा की सरकार को नहीं हुये हैं, लेकिन जो नोर्थ-ईस्ट इलाके के जो सवाल हैं, खासकर हिमा से उभरे हुये सवाल हैं, उन सारे सवालों पर गंभीरता से विचार किया। प्रधान मंत्री जो ने हर एक मंत्री को यह निर्देश दिये हैं कि हर एक मंत्री महीने में एक बार या दो बार इन तमाम नोर्थ-ईस्ट के राज्यों का दौरा करें जिससे कि उनको दिल्ली न आना ही, बल्कि दिल्ली की सरकार नोर्थ-ईस्ट के राज्यों में जा करके उनकी समस्याओं का समाधान करें और इसी के साथ 17 मई को नोर्थ-ईस्ट के सारे मुख्य मंत्रियों को उनके कैबिनेट को लेकर के गोहाटी में बैठक हुई और जितने हर एक राज्यों के पैडिंग प्रोजेक्ट्स थे उनको हम लोगों ने क्लियर किया है। हमारे हॉम मिनिस्टर बैठक में साथ थे और यही नहीं आसाम-नागालैंड, आसाम अखण्ड के जो बोर्डर को आपसी प्रीब्लम थी, मैं आपको बताना चाहता हूँ कि आठ अखण्ड के,

*Bod\*? movement and VLFA*

के गवर्नर के इंटरवेंशन से आज वह सफलता की ओर बढ़ी है, यह हमारे उपलब्धियाँ रही हैं और इन उपलब्धियों के साथ ही मैं कहना चाहता हूँ कि जो सवाल उठाए गये हैं वह गंभीर सवाल थे और जितने माननीय सदस्यों ने इसमें अपनी राय दी है उस राय के अनुसार हाल ही में मैं फिर एक बार आसाम जाने वाला हूँ और हमारे गृह मन्त्रि भी जाने वाले हैं। यह सब जाकर के वहाँ जो कार्यवाही की जा रही है उसका क्लोज मॉनिटरिंग हम कर रहे हैं और मैं समझता हूँ कि आसाम की सरकार जो अहिंसा के संघर्ष के ऊपर आधारित सरकार है वह इस चुनौती में सफलता पायेगी और हिंसात्मक तत्वों का मुँह तोड़ जवाब देगी। राष्ट्रीय मोर्चा ने अपनी घोषणा में कहा है कि जो सविभ्रान की धारा के फ्रेम वर्क में जाना चाहते हैं हम उन तमाम लोगों से बात करेंगे और बात करके उस समस्या का समाधान करेंगे। कार्बी एंगलॉग के लोगों ने भी यहाँ पर आकर केन्द्रीय सरकार के सामने एप्रोच किया है। हमने केवल मुख्य मंत्री से कहा है कि अगर केन्द्रीय सरकार के इंटरवेंशन की जरूरत है तो हम लोग उसके लिए तत्पर हैं और वह कार्बी एंगलॉग का इलाका जो शेड्यूल-6 के तहत वह चाहते हैं अपने अधिकार, मैं समझता हूँ कि इस आंदोलन का भी समाधान तत्काल होगा और जल्दी होगा। इतना ही मैं कहना चाहता हूँ।

SHRI M.M. JACOB : The hon. Minister has mentioned about the action plan. May I know from the Minister whether the AGP Government in Assam is united on the action plan ? I think they themselves are divided on the action plan.

श्री सुबोध कांत सहाय : जैसे मैंने कहा असम के हॉम मिनिस्टर ने तीन दिन पहले जो खास बांडर के इलाके हैं दूरदराज के, जहाँ पर उल्का की गति-

## [श्री सुबोध कान्त सहाय]

करने के बाद यह बताया कि इतने लोग गिरफ्तार हुए और जो उल्फा से सम्बन्धित लोग थे उनमें आर्म्स रिक्वर हुए, पैसा रिक्वर हुआ। उन्होंने बताया कि उसके बाद वहाँ के डिस्ट्रिक्ट मजिस्ट्रेट का ट्रांसफर कर दिया, एस.पी. का ट्रांसफर कर दिया। यह सारा असम की सरकार ने फ्रंसला लेकर कार्रवाई की है और इस एक्शन प्लान के तहत की है।

श्री संतोष बजांगडोदिया : मंत्री महोदय की बात सुनने में बहुत अच्छी लगती है। स्पष्ट भी बोलते हैं मगर उसमें कोई दम नहीं होता। उसमें से कुछ निकलता नहीं। जैसा उन्होंने कहा कि मैंने कल बात की तो बहुत अच्छा लगा। आप मंत्री हो, होम मिनिस्टर से बात करनी होगी क्योंकि आज आपको भाषण देना था। मैं जानना चाहता हूँ 15 दिन में किलनी द्वार आपने बात की है। आपने कहा कि पांच डिस्ट्रिक्ट में असम के होम मिनिस्टर घूम कर आये। घूम कर आये तो उन्होंने हमको कोई ओम्ब्राइज नहीं किया। 5-10 जगह घूम आये तो इसमें कौन सी बड़ी बात हो गयी। सवाल यह है कि उनके घूमने से, उनके जाने से वहाँ की जनता में विश्वास पैदा हुआ क्या? जो वहाँ से भाग कर चले गये थे उनके वापस आने की आशा हुई? ऐसा कोई असर नजर नहीं आया यह तो नजर आना चाहिए था।

मैं अपनी बात बता रहा हूँ। मैंने होम मिनिस्टर साहब को, आपको नहीं, बड़े होम मिनिस्टर साहब को 15 दिन पहले एक चिट्ठी लिखी थी। मैंने लिखा था कि मुझे असम जाना है। अपने कांग्रेस के काम के लिए, अपने व्यक्तिगत काम के लिए और घूमने-फिरने के लिए भी। मैं आपसे यह आश्वासन चाहता हूँ कि मैं असम भला जाऊँ? अगर असम जाऊँ तो किसको खबर करूँ? आज तक कोई जवाब नहीं आया। मैंने उनको लिखा कि मुझे चार जून को

मेरा परिवार वहाँ रहता है उनसे मिलना है। मुझे बड़ा डर लगा रहता है। कौन सी जगह ऐसी है जो सुरक्षित है, जहाँ शांति है। दिल्ली में भी वही हालत है। यहाँ भी बम फट रहे हैं। जयपुर तक में बम मिला है। यह सब क्या हो रहा है देश में। कोई बात नहीं इस वक्त देश को छोड़ता हूँ। मैं असम की बात करता हूँ।

बीरेन साहब ने जो मसला रखा बहुत अच्छा मसला रखा। मैं इस को पूरी तरह से सपोर्ट करता हूँ। असम में जो व्यवस्था बन गयी है उसमें वहाँ जान-माल की असम के लोगों की सुरक्षा नहीं है। वहाँ शांति नहीं है चाहे उल्फा हो या बोडो हो मैं आपको बताना चाहता हूँ कि यह दो संगठन ही नहीं चल रहे हैं वहाँ 20-25 संगठन चल रहे हैं—एक अधि संगठन नहीं चल रहा है। आपने यह दो बातें बता दी कि उल्फा का यह करेंगे, बोडो का यह करेंगे। चार दिन पहले, तीन दिन पहले जो बात मैंने रखी थी कि क्या बोडो की समस्या का हल 11-14 महिलाओं का रेप करवा कर करना चाहते हैं? क्या बोडो की समस्या का हल 26-26 बोडो स्त्रियों को अश्रमनित करके करना चाहते हैं? इसका कोई जवाब आपके पास नहीं है। उसके लिए असम के होम मिनिस्टर ने क्या कहा वह बता दिया। यह सरकारी रिपोर्ट जो है मैं बताना चाहता हूँ कि गृह मंत्री जी इससे कोई शांति होने वाली नहीं है। 1958 और 1975 तक हर सप्ताह में असम गया हूँ। मेरा असम से बहुत घनिष्ठ सम्बन्ध रहा है—दुबहाटी, तेजपुर, जोरहाट सब जगह घूमा-फिरा हूँ। आपको बताना चाहता हूँ कि वहाँ की जनता बहुत शांति प्रिय है। इसमें कोई शक नहीं है कि असम के सारे लोग बहुत शांतिप्रिय हैं। वे तो बूढ़े को भी नहीं मार सकते हैं। इतनी बड़ों जो अश्रमवस्था बन रही हैं इसमें हमारी गलती भी है। आपने कहा कि 6 महीने से हम राज कर रहे हैं। 3 महीने पहले हमारी सरकार नहीं थी। आप यह भूल रहे हैं कि आप

## Bodo movement and ULFA

राज कर रहे हैं साढ़े चार वर्ष से। ए०जी०पी० की सरकार भी आपकी सरकार है। आप कैसे इस बात को कह सकते हैं कि वह आपकी सरकार नहीं है। इन साढ़े चार वर्षों में अवस्था धीरे-धीरे फैली है। जो अवस्था इन साढ़े चार वर्षों में

बिगड़ है वह इसके पहले कभी नहीं

4.00 P.M. थी। चाहे बोधो लेण्ड वाले हों,

चाहे उल्फावाले हों या बाको शक्तियां

हों, स्वाभाविक है कि उल्फा वाले मार रहे हैं लोगों को। दूसरे लोग भी स्तिर उठा रहे हैं।

मैं यह नहीं कहता कि आप ऐसे लोगों को भेजिये जो भर जिम्मेदार लोग हों जो वहाँ की शांतिप्रिय जनता को, वहाँ की स्त्रियों को, वहाँ के जवानों को और वहाँ के पुरुषों को टारचर करें, रेप करें, बलात्कार करें। ऐसे लोगों को भेजने की बात मैं नहीं करता। आप उनकी शक्ति दीजिये त्रितर्ती शक्ति की आवश्यकता है। यह बहुत गहरा प्रोब्लम है। इसको आप गहराई से पोलिटिकल तरीके से हल करने का चेष्टा कीजिए। जिस प्रकार से कर्मीर जल रहा है, पंजाब जल रहा है, वहाँ भी जलता रहे और कोई बात नहीं, आप छोटी-मोटी बातें करके इस समस्या का समाधान नहीं कर सकते हैं। आप भी चले जायें, हम भी चले जायें, इस समस्या का समाधान इस प्रकार से नहीं हो सकता है। आप वहाँ जा सकते हैं, लेकिन हम नहीं जा सकते हैं। जैसे प्रधान मंत्री पंजाब में खुली जीप में गये थे, क्या वे आसाम में भी उसी प्रकार से जा सकते हैं? आप सुरक्षा के साथ जा सकते हैं। पहले, एक वर्ष पहले, मैं भी जीप में आसाम के छः जिलों में अपने साधियों के साथ घूमा था। उस तरह से खुली जीप में नहीं जिस तरह से प्रधान मंत्री हाथ जोड़कर गये थे। मैं तो अपने साधियों के साथ गया था। दिन रात घूमे थे। हमें किसी प्रकार की कोई शंका नहीं थी। यह व्यवस्था आप लोगों ने बिगाड़ी है। आप को हो इसको सुधारना पड़ेगा। जैसे जैकब साहब ने पूछा कि क्या कोई एक्शन प्लान है तो आप उसको बताइये। अगर वह एक्शन प्लान बना

है तो कह दीजिए कि सीक्रेट प्लान है। उसके बाद 6 महीने में, साल भर में या दो साल में, सब ठीक हो जाएगा। मैं आपको समय देने के लिए तैयार हूँ। आप आसाम में शांति कब लाएंगे? आप सिर्फ यह कह देते हैं कि हमने 10 आदमी पकड़े, 20 आदमी पकड़े। ज्यादातर आप निर्दोष लोगों को पकड़ते हैं। जो टेरास्ट्स होते हैं वे तो पकड़े नहीं जाते हैं और अपनी मनसागी करते रहते हैं।

मैंने जो व्यक्तिगत बात पूछी है वह आप बड़े मंत्री जी से पूछ लें कि मुझे वहाँ जाना चाहिए या नहीं जाना चाहिए... (व्यवधान)।

डा० बापु कालवति : मैं और आप दोनों साथ जायेंगे।

श्री सन्तोष बागडोदिया : आपको तो अपनी जिन्दगी की चिन्ता नहीं है, मुझे अभी कुछ और जतने की इच्छा है। मैं चाहता हूँ कि आप सौ वर्ष से ऊपर तक जीए... (व्यवधान) यह कांग्रेस ही थी, श्री राजीव गांधी ही हैं जिन्होंने आसाम एकाई किया, दूरदर्शिता से काम लिया। अपनी सरकार को हटा दिया, इतना बड़ा सेक्रिफाइस किया। आपने ऐसा कुछ नहीं किया है और न आप कुछ करने के लिए तैयार हैं। आपको उल्फा का एक कागज दिखाना चाहता हूँ। इसमें नेटर हैड के साथ लिखा हुआ है--

"Hereby you are requested to donate an amount of Rs. 5 lakhs to the emergency fund...."

SHRI KAMAL MORARKA : Requested.

श्री सन्तोष बागडोदिया : मोरारका जी, मुझे पढ़ लेने दीजिये। आपके और हमारे भाई वहाँ फंसे हुए हैं।

SHRI KAMAL MORARKA : I object to this. Reading of this literature is not called for. He can make his mind. If everybody starts

[Shri KamalMorarka]

reading a leaflet in this House, the House will become a laughing stock.

SHRI SANTOSH BAGRODIA: This is a proof. If I am not allowed to give proof, how do I justify it? It is a proof.

SHRI KAMAL MORARKA: Then lay it on the Table of the House.

SHRI SANTOSH BAGRODIA: I will lay myself on the Table. Why this paper?

"Hereby you are requested to donate an amount of Rs. 5 lakhs to the emergency fund of the central committee of ULFA. A refusal of our request may prove daagerous."

इसमें उल्फा के साईन हैं। डिब्रूगढ़ गाँव से यह है। तारीख भी इसमें है।

SHRI KAMAL MORARKA: This sounds like a Congress-I whip

श्री संतोष बागड़ोदिया : जितना कांग्रेस का विप स्ट्रांग होता है उसका जो असर हम पर पड़ता है उससे ज्यादा असर उल्फा का वहाँ के लोगों पर है। लेकिन प्रबलम यह है कि यह असर बड़ा खतरनाक पड़ रहा है इसलिये मुझे डर लग रहा है ... (व्यवधान)

THE VICE-CHAIRMAN (SHRI M.A. BABY) : Please permit your colleague to conclude.

श्री संतोष बागड़ोदिया : डेवलपमेंट को बात इन्होंने बताई, बार्डर फेंसिंग की बात बताई, ये सब अच्छी बातें हैं। लेकिन मैं जानना चाहता हूँ कि एक्स्ट्रा-मिस्ट के खिलाफ आप क्या पोलिटिकल एक्शन लेने वाले हैं जिससे वे मन स्ट्रीम

यह मानकर चलता हूँ कि कोई भी हिन्दुस्तानी बच्चा, स्त्री या पतन ये पदायगी, एक्स्ट्रीमिस्ट नहीं होते। चाहे पंजाब हो, कश्मीर ही और चाहे असम हो, पदायगी सब अच्छे आदमी थे। उनको किसी ने बहकाया या आपने अपनी खुद की नीति के कारण उनको यह रास्ता दिखाया। ए.जा.पी. गदरमेंट ने देखा कि पांच वर्ष के बाद हम लोग हटने वाले हैं तो यह जो उल्फा है यह और ए.जा.पी. ये एक क्वान्टिन के दो हिस्से हैं, ये एक ही सिक्के के दो हिस्से हैं। इसलिये ए.जा.पी. ने उनको बहावा दिया। लेकिन अब उनके हाथ से बात निकल रही है। पूरे डिस्ट्रिक्ट में ए.जी. पी. का कोई रात्र नहीं चलता। उनको टैक्स देना पड़ता है उल्फा को। अगर यह परिस्थिति बन रहे तो धीरे-धीरे हिन्दुस्तान का आदमी यहाँ से निकल जायेगा। मैं आपको एक चीज और बताना चाहता हूँ। जैसे डा. रुबिया को ले गये एक्स्ट्रीमिस्ट लेकिन आप जानते हैं कि उनका कुछ नहीं हुआ। पांच एक्स्ट्रीमिस्ट को छोड़ा और वे भी छुट गई। वैसे ही यहाँ पर वहाँ के मुख्य मंत्री के भाई, या साले या बहनोई, लिखा है बर्दर एन-ला, मुझे पता नहीं है साला है या बहनोई, किसी ने लिखा है कि मुख्य मंत्री के बर्दर इन-ला को किडनेप किया और एक दो दिन उनको अच्छी तरह से खिला पिला कर छोड़ दिया। उनके ऊपर कोई आंच नहीं आई। लेकिन अगर दूसरे आदमी जिनको वे ले गये, उनसे पैसा भी लिया और उनकी जान भी ले ला। इसका मतलब मैं क्या समझू। मैं तो यही समझता हूँ कि इसमें मुख्य मंत्री का हाथ है या गृह मंत्री का हाथ हो सकता है और चाहे ए.जी. पी. का हाथ हो। मरे पास सी.आई. डी. और इंटेलिजेंस का रास्ता नहीं है। मंत्री जो इंटेलिजेंट का रास्ता आपके पास है। आप सचें और अगर आप यह चाहते हैं कि वे आपके ही भाई बंद हैं इसलिये आप कुछ नहीं कर सकते हैं तो समझ लीजिये कि गलत भाई बंदों को साथ रखने के कारण आपकी भी सफाई से जायेगी, इसलिए अगर वे भाई

बंद गलत है तो उन पर एक्शन लेना भी आपका काम है। यह आपको तय करना है कि जो आपके भाई बंद गलत हैं, जो गलत रास्ते पर जा रहे हैं उनको सही रास्ते पर किसी तरह से लाया जाय। बोडालैंड वालों की टैरोरिज्म की एक्टिविटी कभी भी इतनी ज्यादा नहीं थी जितनी उल्फा वाले कर रहे हैं। लेकिन उन लोगों के साथ अत्याचार हुआ है (समय की घंटी)...  
Sir, I just want one or two minutes.

मैं बार-बार आपसे अनुरोध करूंगा, असम का मुझे अनुभव है, इसलिये मैं कह रहा हूँ कि अगर आप ठीक ढंग से राजनैतिक एक्शन लें तो यह प्राबलम ठीक तरह से सल्व हो जायेगी, खत्म हो जायेगी क्योंकि थोड़े ही लोग हैं जो एक्टिविस्ट एक्टिविटी में शामिल हैं।  
**Every sister and brother of Assam is the sister and brother of all the the people in the country.**

इसमें कोई शंका नहीं है कि वे अन्धी तरह से रहना चाहते हैं। लेकिन जिन लोगों को गलत रास्ते पर पहुँचा दिया गया है, पैसों से, चाहे बाहर के लोगों ने किया हो चाहे राजनैतिकों ने अपने स्वार्थवश किया हो, उनको उस रास्ते पर जाने से रोकिये। जब तक आप इसकी जड़ में नहीं जायेंगे, आप देखें कि होम मिनिस्टर साहब, आप नहीं, असम के, वे ही खद उल्फा को चलाने वाले हैं और उनके रहते हुए अगर उल्फा बंद होती है तो यह तो नटकबाजी है। आपकी इंटेलिजेंस के हिसाब से अगर इसके पीछे उनका हाथ है तो आप उनके ऊपर एक्शन लें। मैं नहीं कहता कि आप प्रेसीडेंट खल लागू करें। आपको किस तरह से एडमिनिस्ट्रेशन चलाना है यह आपको तय करना है। आपको प्रेसीडेंट खल लागू करने से अगर सफलता मिलती है तो यह आप करें। अगर वहाँ के मुख्य मंत्री को हटाने से समस्या सुलझ सकती है तो वह करें और आपको अपने

भाइयों को भी हटाना पड़े तो करें। ये निर्णय, कड़े निर्णय होने पर भी आपको लेने पड़ेंगे, तभी असम में शांति होगी। मैं आपसे विनती करूंगा कि हिन्दुस्तान के हर नागरिक को आप वह अधिकार दें कि वह चाहे कश्मीर जाना चाहे, चाहे कन्याकुमारी जाना चाहे, चाहे असम जाना चाहे और चाहे रात्रिस्थान जाना चाहे वह सब जगह शांति से घूमफिर सके और कहीं कम्प्लेन लड़ाई न हों। वह जहाँ चाहे व्यापार कर सके, जहाँ चाहे रह सके, जहाँ चाहे शादी कर सके जहाँ चाहे रह रिटायरमेंट के बाद समय बिताना चाहे वहाँ आपका समय बिताना सके। अगर इतना काम आप कर देंगे तो आपकी सरकार को म यहाँ भी नहीं हिला सके और हम भी खुश होंगे और आपकी जय जयकार होंगे अन्यथा अगर हम कुछ नहीं भी करेंगे तब भी आपकी सरकार नहीं चल सकती। धन्यवाद।

\*DR. NARREDDY THULASI REDDY (Andhra Pradesh) : Mr. Vice Chairman, Sir, the country is sitting on a volcano today. Nobody knows when the volcano erupts and what would be the future shape of the country. Secessionists are active in Jammu and Kashmir. On the other side, the terrorists are ruling the roost in Punjab. In Andhra Pradesh and certain other states Naxalities are the *de facto* rulers. Communalism, of course, is seen every where. Communalism has begun to consume humanism. This, in short, is the picture of the present day India. In such a situation, the law and order situation in the North East is deteriorating day by day. The situation there, is turning bad to worse. Who is responsible for this unhappy situation ? I hold the Congress party, which had ruled the country ever since independence, barring a short three-year Janata Rule responsible. Congress party has failed miserably in solving the problems of the people. Sir, this is

\*English translation of the original

[Dr. Narreddy Thalasi Reddy] the reason why, the people have voted them out of power in Assam as well as at the Centre. Assam Gana Parishad has been voted to power in Assam. National Front has replaced Congress at the Centre. Hence, now, the responsibility of solving the problems of the people is very much on the shoulders of the National Front Government. Similarly AGP Government has the responsibility to fulfil the aspirations of the people. The AGP Govt, in Assam and National Front Government at the Centre should not forget this fact.

Mr. Vice Chairman Sir, the Country has been concentrating only on the problems of Punjab and Jammu and Kashmir. The problems of North East have taken a backseat. For certain reasons, the issues in Assam are escaping the attention of the nation. Assam is now facing the twin problems of Bodo agitation and ULFA movement. The activities of ULFA agitators are no less dangerous than the activities of Babbar Khalsa in Punjab and JKLF activities in Kashmir. The nation can not afford to ignore the secessionist activities of ULFA. Sir, 12 years ago, an agitation was started on foreigners issue in Assam. The people in the State began to think that they were becoming a minority in their own State. The Students' Organisation A.A.S.U. with the help of Assam Gana Parishad started a movement against foreigners. Finally they managed to come to power there. A section of these agitators fell apart from the rest and continued the agitation. They are none other the present ULFA agitators. Sir, had this agitation been nipped in the bud, the situation would not have

various reasons, every one has neglected the problem. Now, an emboldened ULFA is dictating terms to the people there. Their dictat should be obeyed, whatever be the cast. They are extracting money from the people by terrorising them. They are looting the banks. With that money they are acquiring lethal weapons. With the help of those very weapons they are terrorising the people and eliminating their adver-sersies. These agitators have killed 150 people already. The murder of noted industrialist, Shri Surendra Pal has attracted the attention of the entire country. Sir, tea has been our main foreign exchange earner. Everyone knows that Assam is the only State in the country which produces Tea in large quantities. The production of tea dwindled in Assam in recent days on account of ULFA agitation. Not only we are unable to export tea, we are not even in a position to meet our domestic requirement. The price of tea is sky ricketing. The day is not far off when these agitators bring the oil refineries in the State to a grinding halt. I shudder to imagine what would be the position of the country without oil. It is true that Assam is a backward State. It has problems peculiar to that State. The State was subjected to exploitation all these days. I do- agree with these facts. But in the name of their backwardness and exploitation, they can not carry on with separatist agitation. Are we to keep quiet if they go on killing the people and looting the banks or eliminating their adversaries in the name of backwardness ? The Country itself is backward. There are many States, many regions which are much more backward than Assam. Sir, I come from Rajabaseema in Andhra Pradesh. Rajabaseema receives a scanty rainfall every year. Every women there, bracks miles and miles to fetch a potful of drinking water. The farmers of Rajabaseema are born in loans, live in loans and finally die in loans. It was the same

land where diamonds sold on the streets the way vegetables are sold in the market, today couple of

centuries ago. But gone are those days. The wealth it enjoyed during Krishna devaraya is there no more to see. Now it is the draught prone, famine stricken area when poverty is the only word known to people. In spite of their backwardness, are they agitating for a separate land ? Would the country or the society permit them if they go on a separatist agitation ? Is Kalahandi in Orissa not backward ? So, Sir, there are many areas in the country which are backward. The solution

to the backwardness is not separation. The separation agitations will lead us nowhere. As I said earlier any agitation has to be nipped in the bud itself. If allow to grow, these agitations will spell a doom. This movement was nipped in the bud, perhaps the situation would have been quite different today. Now the movement has assumed dangerous proportions. Even now it is not too late. Better late than never. Now is the time to sink our differences in finding a solution to the problem. The State Government, the Central Government and all the parties should sit together to hammer out a solution to this vexed problem. The A.G.P. Government in Assam should handle the situation with a firm hand. It should display its grit, determination and alearity in tackling the issue. The National Front Government at the Centre should extend to all the cooperation to the State Govt, in arriving at a solution. More funds should beallotted to the State to develop educationally, socially, economically, poiitically, industrially and agriculturally. All the political parties, sinking all their differences, should lend a collective hand in finding a solution to the problem. Lest, the flames of agitation may spread, engulf and consume the entire North East. The country may have to oav verv dearly for anv lanse

in this regard. Sir,-with this note of warning, I conclude my speech. I thank you very much for giving me this opportunity to speak.

### [उपसभाध्यक्ष डा बापू कांसदाते पीठासीन हुए]

श्री सुरेश पचौरी (मध्य प्रदेश) : माननीय उपसभाध्यक्ष जी, हमारे सदन के माननीय सदस्य श्री वीरेन जे, शाह ने जो गैरसरकारी संकल्प "उल्फा" की गतिविधियों के संदर्भ में रखा है वह अत्यंत महत्वपूर्ण है और इस पर न केवल गम्भीरता से विचार करना चाहिए बल्कि समय रहते हमें उन समाधानों की ओर जाना चाहिए, उस निष्कर्ष की ओर पहुंचना चाहिए कि आसाम में शांति स्थापित हो सके, बंकि पंजाब और काश्मीर के बाद आसाम में स्थिति अत्यंत विस्फोटक हो रही है, भयावह हो रही है, और इसका प्रमुख कारण यह है कि वहां "उल्फा" का आतंक है। मान्यवर, यदि मैं यह कहूँ तो कोई अतिशयोक्ति नहीं होगी कि लोगों के मन में यह धारणा है कि आसाम में जो ए. जॉ.पी. की सरकार है उसका "उल्फा" के लोगों को संरक्षण प्राप्त है क्योंकि "उल्फा" में वे ही लोग ज्यादा सक्रिय हैं, मोस्टली वे ही हैं जो ए.जॉ.पी. के लोगों के रिश्तेदार हैं। इसलिये कैसे संभव है कि "उल्फा" की जो गैरकानूनी गतिविधियाँ हैं जिनकी वजह से कि आसाम अशांत हो रहा है। उन पर ए.जॉ.पी. सरकार अकुश लगाए और उन पर समय रहते कोई कार्यवाही करे। लेकिन यह प्रश्न रिश्तेदारी का नहीं है। यह प्रश्न इस देश की राष्ट्रीय एकता का है।

इसलिए यह जो माननीय वीरेन शाह जो ने यहाँ, बात रखी है, वह अत्यंत महत्वपूर्ण है। मान्यवर, बोडो छात्र संघ और जो जन संघर्ष समिति है इसकी प्रमुख रूप से तीन मांगे हैं, पहली तो यह है कि बोडों आदिवासी समुदाय के लिए एक पृथक राज्य की स्थापना करना, दूसरी-ब्रह्मपुत्र के दक्षिणी किनारे पर स्वायत्त शासी जिला बनाना और तीसरी, असम के कबरी अंगलोक जिले में रहने वाले बोडो कछारी जाति को अनुसूचित जनजाति के रूप में मान्यता करने की है।

[श्री सुरेश पचोरी]

इस संबंध में मेरा यह कहना है कि जब बोडो आन्दोलनकारियों से बात की जा रही है, तो उल्फा के आन्दोलनकारियों से भी बात की जाए और उन्हें यह सख्त हिदायत दी जाए कि यदि सौहार्दपूर्ण वातावरण के कोई हल नहीं निकल पाए, यदि उनकी इस तरीके की कोशिश नहीं असम में टुकड़े करने की कोशिश नहीं, तो हम उन कोशिशों को न केवल केंद्रीय सरकार निष्फल, असफल करेगी, बल्कि उनके खिलाफ सख्त से सख्त कार्यवाही होगी।

मान्यवर, हो यह रहा है कि वहाँ के जो व्यापारी बंधू हैं वह अपने आपको असुरक्षित महसूस कर रहे हैं। वहाँ से पलायन कर रहे हैं, वहाँ जो काम करने वाले टी गार्डन में कर्मचारी हैं, जो उत्तर प्रदेश के, य. बिहार, या मध्य प्रदेश या अन्य जो हिंदी भाषी राज्य के हैं, उनको अंतर्कित किया जा रहा है, उनके साथ तांडव नृत्य हो रहा है। न केवल पुलिस के द्वारा बल्कि इन आंदोलनकारियों के द्वारा कहने को भई कहा जा रहा है कि यह सामाजिक कार्यों में उल्फा की गतिविधियाँ हैं, उन बोडो आंदोलनकारियों की गतिविधियाँ हैं, लेकिन इसके पीछे बात यह है कि न केवल पूँजितियों से, वहाँ रहने वाले व्यवसायियों से यह आंदोलनकारी भारी मात्रा में धन वसूली कर रहे हैं, बल्कि उनको अंतर्कित कर रहे हैं और अंतर्कित करने के साथ-साथ उनकी हत्याएँ हो रही हैं।

मान्यवर, पिछले दिनों जो वहाँ हत्याएँ हुईं, सम्पत लाल जैन जो कामरूप जैम्बर आफ कामर्स एंड ट्रेड के पदाधिकारी थे, उनकी हत्या हुई, खुशी राम मित्रल की हत्या हुई, कन्हैया लाल गुस्ता की हत्या हुई, एम० ए० ल० महेश्वरी की हत्या राज नारायण तिवारी की हत्या हुई, उद्योगपति सुरेन्द्र पाल की हत्या हुई। ऐसे सैकड़ों लोगों की हत्या हुई।

उसके साथ-साथ वहाँ के जो चीफ मिनिस्टर हैं, उनके ब्रदर-इन-ला को भी किडनीप किया गया यह सब क्यों हो रहा है? इसके पीछे क्या कारण हैं?

इसके पीछे जहाँ तक मैं समझ पाया हूँ एक कारण यह है कि पुलिस विभाग के जो अधिकारी हैं, पुलिस विभाग के जो कर्मचारी हैं; उनकी साठगांठ है इन आतंकवादी गतिविधियों में लीन लोगों के साथ, इन उल्फा एक्टिविटीज से संलग्न लोगों के साथ हैं। वह समय-समय पर लोगों की जानकारी देते हैं कि किसकी कितनी इंडस्ट्रीज हैं, किस-किस की इंकम-टैक्स डिपार्टमेंट में कितनी रिटर्न भरी जाती है, किसकी और कहां-कहां इंडस्ट्रीज सेट-अप की जाने वाली हैं और इसके अतिरिक्त किसके पास कितने आर्म्स लाइसेंस हैं, यह सारी जानकारी पुलिस विभाग में बँटे हुए अधिकारी और कर्मचारी जिनकी साठगांठ इन उल्फा की गतिविधियों में लीन लोगों से है, वह सारी जानकारी उनको देते हैं, जिसकी वजह से इन सारी गतिविधियों पर समय रहते हुए अंकुश नहीं लगा पा रहे हैं।

इस सब से क्या हो रहा है कि टी गार्डन में काम करने वाले लोग वहाँ से अंतर्कित होकर भाग रहे हैं। वहाँ के व्यवसायियों अपने आपको असुरक्षित समझते हुए वहाँ से अन्य राज्यों में जा रहे हैं, जिससे हमारे देश की इकानमी अफकट हो रही है, क्योंकि भारी मात्रा में हम लोग चाय विदेशों में भेजते हैं, जिससे हमको फारेन एक्सचेंज मिलती है।

मान्यवर, हो यह भी रहा है कि दूसरे राज्यों से जो हम सामान असम राज्य में भेजते हैं, वह भी नहीं भेज पाते, उससे व्यापार पर भी प्रभाव पड़ रहा है और वहाँ से जो सामान दूसरे राज्यों में जाता है भले ही वह आवश्यक वस्तु हो, भले ही उपभोक्ता को आवश्यक चीजें हों, वह भी उसे नहीं मिल पाती हैं, जैसा कि चाय वगैरहा इस सब के लिए मैं यह मानकर चलता हूँ, जैसा कि मैंने पहले कहा, जो कमजोर ए० जी० पी० की सरकार है, जिसकी कि साठगांठ इन "उल्फा" की गतिविधियों में शामिल लोगों के साथ है। इसकी वजह है कि समय रहते इन सारी बातों पर अंकुश नहीं लग पा रहा है।

अब प्रश्न यह कि, इन सब लोगों का निदान क्या है? इस समस्या को किस ढंग से टैकल किया जाए। मा.यवर, जैसाकि मेरे पूर्व वक्ताओं ने कहा कि जो आसाम एकाडे हुआ था उस की इम्प्लीमेंटेशन आवश्यक है। यद्यपि देरी हो गयी है, लेकिन फिर भी चूंकि आसाम राज्य विभाजित न हो जाए इसलिए उस पर समय रहते क्रियान्वयन बहुत ज्यादा जरूरी है। दूसरे, जो बोडो अन्दोलनकारी हैं, उन को बुलाकर सौहार्दपूर्ण वातावरण में चर्चा करनी चाहिए। महोदय, पिछले दिनों वह जब गृह मंत्री गए, उन्होंने उन से बात की है। लेकिन बात करने के बाद कोई ऐसी आशातीत सफलता नहीं मिल पायी है जिसकी वजह से इन गतिविधियों पर न केवल अंकुश लग सके बल्कि ये गतिविधियां कम हो सकें। इसके अतिरिक्त वहां को हमारी इन्टेलिजेंस ब्रांच है, उस में भी कुछ इस तरह के लोग शामिल हो गए हैं, पैनोड्रेट कर गए हैं कि उनकी भी पहचान करना बहुत जरूरी है अन्यथा एक दूसरी तरह के लोग शामिल हो गए हैं, पैनोड्रेट कर गए हैं कि उनकी भी पहचान करना बहुत जरूरी है अथवा एक दूसरी ऐसी इन्टेलिजेंस विंग बना चाहिए जो कि उल्फा की गतिविधियों पर अंकुश लगाए और उन्हें रोक सके क्योंकि वहां का जो अभी इन्टेलिजेंस विंग है, वह बिल्कुल असफल साबित हुआ है, ऐसी मेरी मान्यता है। वहां सी० आर० पी० ए० की करीब 20 बटालियंस की मांग की गयी है। माननीय गृह मंत्री जो यहां मौजूद हैं, मैं मांग करूंगा कि यदि समय रहते वहां पर्याप्त पुलिस फोर्स भेजी जा सके, वह सब उपलब्ध कराया जा सके तो वहां जो अशांति, भय और आतंक का वातावरण है, उससे निपटा जा सकता है। वहां पर जो व्यापारी वर्ग है, मजदूर वर्ग है, जोकि अमन-चैन से रहना चाहता है, उसकी सुरक्षा की जा सकती है। महोदय वहां इन्फिक्टिव मोनोटोरिंग होना भी काफी जरूरी है। जैसाकि मेरे पूर्व वक्ताओं ने बताया कि प्लानिंग कमिशन के जो माननीय सदस्य भाई एल० सी० जैन हैं, उन्होंने करीब 25 अनुशासकों की हैं। उन पर

भी गंभीरतापूर्वक विचार करना बहुत जरूरी है। यदि हम सब पर अमल किया जा सकेगा तो वहां जो इन्डस्ट्रियलायसिस न होने की वजह से बेरोजगारी की समस्या है, उससे भी निपटा जा सकता है। वहां के लोग आज यह महसूस कर रहे हैं कि उन की इम्प्लोर किया जा रहा है। उनके विकास और उस क्षेत्र की प्रगति की तरफ पर्याप्त ध्यान नहीं दिया जा रहा है, उस पर भी अंकुश लगाया जा सकता है।

भान्यवर, वहां भारी मात्रा में इन 'उल्फा' में शामिल लोगों द्वारा पैसों की वसूली की जा रही है। भारत सरकार को जो सी० वी० आय० द्वारा एक रिपोर्ट दी गयी है, मुझे बताया गया है कि उस के हिसाब से 'उल्फा' ने केवल नवम्बर, 1989 में लगभग 10 करोड़ रुपए की जबरन धन वसूली की है। महोदय, यह न केवल गंभीर मसला है बल्कि इस तरीके से यदि जबदस्ती धन की वसूली होगी, जोकि बंदूक की तोक पर और आतंकवाद का वातावरण निर्मित कर रहे रहें है जिस कारण वहां काम करने वाले व्यवसायी अपने आप को वहां असुरक्षित महसूस कर रहे तो ऐसी स्थिति में यह जरूरी हो गया है कि इस प्रकार की गतिविधियों में शामिल जो लोग हैं, न केवल उन के खिलाफ कड़ी कार्यवाही की जाए बल्कि ऐसे सारे संगठनों पर प्रतिबन्ध लगाया जाए। ऐसी मेरी मान्यता है। समय रहते हमें मामले की गंभीरता को समझते हुए कड़े से कड़े कदम उठाने का आवश्यकता है। केन्द्र सरकार यह मोह त्याग दे कि उसका और वहां जो ए० जी० पी० की सरकार है उन का आपस में गठबंधन है। ए० जी० पी० की राज्य सरकार का इन 'उल्फा' की गतिविधियों में शामिल लोगों के साथ साठ-गांठ है, मिलीभगत है, इसलिए कड़ी-से-कड़ी कार्यवाही से आगे आनेवाले विधान सभा और लोक सभा की सीटों पर असर पड़ेगा, यह मोह त्यागकर राष्ट्रीय भावना से अति-प्रति होकर देश को एक बनाए रखने के लिए कड़े-से-कड़े कदम उठाए जाने की आवश्यकता है।

PROF. SOURENDRA BHAT-TACHARJEE : Mr. Vice-Chairman Sir, the House has been discussing a Resolution moved by Mr. Viren J. Shah which tells less but means something more. Really, the language of the Resolution \_\_\_\_\_

SHRI S. S. AHLUWALIA (Bihar) : Sir, I am on a point of order.

मैं यह जानना चाहता हूँ जैसा पता लगा है कि कश्मीर के गवर्नर जगमोहन ने इस्तीफा दे दिया है। यह स्पोट न्यूज़ आई है पी० टी० आई० में। तो क्या फ़ैक्ट है, सरकार कम से कम इस पर स्टेटमेंट देकर बताए कि किन हालातों में उन्होंने इस्तीफा दिया है ?

श्री बोरेन जे० शाह : यह पांच बजे के बाद कर लीजिए ।

डा० रत्नकर पण्डित : आधा घंटा का समय दिया जा रहा है। पांच बजे ही स्टेटमेंट दे दें ।

• SHRI V. NARAYANASAMY: Sir, it is an important matter. Mr. Jagmohan has resigned. The Home Minister should come with a statement today itself because this issue came up in the morning and the Members were agitated about it. (Interruptions) We want an assurance from the Home Minister. We are not disturbing the proceedings.

SHRI S.S. AHLUWALIA : We want that the Government should come with a statement.

THE VICE-CHAIRMAN (DR. BAPU KALDATE) : You have made your point. The Home Minister is sitting over here. He will look into the matter.

SHRI V. NARAYANASAMY: We want an assurance.

SHRI VIREN J. SHAH : Sir, a point of order can arise only on a matter under discussion. It is

not under discussion. (Interruptions)

श्री जगदीश प्रसाद माथुर (उत्तर प्रदेश):  
अभी प्राइवेट बिल चलने दीजिए। पांच बजे के बाद पूछ लीजिए।

श्री सुरेन्द्रजी : सिंह अंहुलुवालिया :  
होम-मिनिस्टर की टाइम दिया है। . . . .  
(व्यवधान) . . . मंत्री महोदय, क्या जगमोहन ने इस्तीफा दिया है या नहीं ? इस की जानकारी मंत्री जी को है या नहीं ? मैं इतना ही आपसे ज्ञानना चाहता हूँ। कहीं अखबार वाले गुमराह तो नहीं कर रहे हैं क्योंकि बी० डी० आई० और यू० एन० आई० की रिलीज है। . . . .  
(व्यवधान)

SHRI SYED SIBTEY RAZI (Uttar Pradesh) : Sir, it is an im-"portant matter. They should come with a statement.

THE VICE-CHAIRMAN (DR. BAPU KALDATE) : I got your point. The Home Minister is here. He will react if he wants to. But please allow the Private Members' Business to continue.

SHRI V. NARAYANASAMY: Sir, we will allow. But you direct him-to come with a statement.

SHRI SYED SIBTEY RAZI: He should come with a statement,

THE VICE-CHAIRMAN (DR. BAPU KALDATE) : I am not forcing him. I am not doing that also.

PROF. SOURENDRA BHAT-TACHARJEE : Sir, always the situation is a bit difficult as you will see because the Resolution is on a difficult situation. But, Mr. Shah,, with his long experience has managed to make the Resolution, the wording of the Resolution, a very innocuous one. But many serious points have come up.

Sir, my first point would be that, perhaps, no particular diagnosis can explain the disease as a whole.

There should be no over-simplification. But, at the same time, if on [the other hand certain observations are made, it will worsen a sensitive situation; that also should be avoided in the House of Elders particularly and really in both the Houses of Parliament at least. There have been insinuations here. In our own days, we used to read in our geography book that Assam is an ethnic museum. But then the Congress leadership of Assam at that time was able to disintegrate Assam. Prof. Swell, earlier on the 11th, made out the point how the Congress leadership alienated a large portion of the North Eastern region and how they gradually went out of Assam which once represented the North-East practically as a whole. So, that is one aspect of it. But here, the problem or problems that have been raised in Assam are : one is that of the plains tribals ; then there are Bodos; the other is of those who call themselves people of Assom.

ULFA is their organisation. ABSU is the organisation of the Bodos. Now, it is a fact that in our country no problem receives due attention unless a very difficult situation is created. The only course to get attention is to create disturbances on a large scale. The Government, from the day of Independence, inheriting the legacy from the British days, has impressed upon the people by its actions that that was the only way to threaten.

The plains tribals' problem is not a new one. Nor is the problem of the people of Assom. But these problems were never systematically attended to. I asked Mr. Shah, 'you have offered no solution in your Resolution'. He said 'In my speech, I had suggested certain things'. I do recognise that a 'cut and dry' solution to a complex problem is very difficult to give. But what is important is that the Government

of the land must take on hand these problems which have been like running festering sores, occasioned by whosoever they may be. The present situation is really an alarming one. This alarming situation should not be allowed to go completely out of control.

Political observations like whether the A.G.P. Government in Assam is really in league with ULFA, or, from where ABSU draws its sustenance, etc., may not help in the solution. Let us hope that the dialogue with the ABSU and the attempt at opening a dialogue with the ULFA will be taken up more energetically by the Government. A quick solution should be found, within a time-frame. Let us not drag on endlessly, allowing opportunities for those who are conducting these movements to go out of hand.

I would repeat once again. Try to solve the problem within a timeframe by following up the negotiations persistently. Try to understand the problem. A simple analysis may not help. Economic development, non-development, unemployment; such things may not explain everything in this case. The problem? in Kashmir might not have been like that. Kashmir is something different. But here also, as my friend, Dr. Reddy was saying, if poverty and deprivation were the issues, Orissa, or, as Mr. Sukomal Sen said, Bihar would have risen in revolt much earlier. Perhaps, there are deeper reasons. Try to dwell into them with sympathy and probity.

Thank you.

SHRI KAMAL MORARKA: Mr. Vice-Chairman, Sir, I will be very brief in my submission. The Resolution before the House is a very important one in the present context in the country. I would request

[Shri Kamal Morarka]

hon. Members from both sides to reflect more seriously into the causes of such conflicts. It is not only Assam. We have Punjab. We have Kashmir. Let us not run away from the fact. We can have such movements in other parts of the country.

I do not share the perception that such movements can be stopped by giving an oil refinery here or a steel project there. Thereby, we are insulting the intelligence of our people. These conflicts were expected by the founding fathers of our country. If you see the speeches of Mahatma Gandhi, Jawaharlal Nehru, Jayaprakash Narayan, you will see in those years they had foreseen the conflicts in a multi-ethnic society. I do not think the Central Government or the State Government or any of us should seek peace in the absence of conflicts. We should seek peace in our ability to cope with conflicts.

Sir, I submit that the reason why the country looks today on fire is not because anything is wrong with the people, it is our ability to cope with the conflicts that has gone down, our ability to tolerate a different view point has gone down and that is the main problem in the whole country.

Sir, today the number of youth who come out of universities and colleges exceeds, it is in multiples of the number of youth that came out of colleges at the time of independence, just to give one statistics, I can say, today the number of the Scheduled Caste youths passing university degree every year is equal to the total number of graduates passing at the time of independence. You must understand that the sections of society which were neglected, whether they are the Scheduled Castes and Scheduled Tribes, hill areas, backward areas, today their level of consciousness, their level of education, their level of restlessness has grown and, therefore,

we should not be surprised if they want a share today in the national prosperity. The whole problem is that the consecutive governments either at the Centre or in most of the States have not been enlightened enough. A friend from the other side said that the Assam Gana Parishad Government is our Government for the last 4 years they have been in power. Sir, they forgot to ask a question. How come, they came to power when they were not even a political party? They came to power because the Congress (I) Government in Assam failed to respond to the peoples' aspirations. If the AGP Government fails to do so, well, the democratic process will throw up another Government. Therefore, nobody should think that staying in power is their monopoly. Whoever wants to be in power in this country must understand that power is not the power of 1947 or 1952. In 1990 onwards if you want to stay in power, you must have the ability to cope with the contradictions of the society. And I must say a word of praise of the West Bengal Government which, I feel, has been able to solve, resolve the Darjeeling Hill issue by resolving the contradiction inherent in the problem, that is the unity and integrity of the country on the one hand and aspirations of the local people on the other. These contradictions will come everywhere.

SHRI M. M. JACOB : I hope you will appreciate the role played by the Central Government at that time.

SHRI V. NARAYANASAMY  
The Central Government played a major role.

SHRI KAMAL MORARKA Central Government will always have a role to play but we must understand that it is only enlightened leadership, and I was happy when Mr. Pachouri mentioned that the Assam accord should be implemented

*Bodo movement and ULFA*

ted though it is late. How come, Assam accord has not been implemented so far ? It is the Central Government responsibility. I do not think it is a problem where we should go on party lines. It is a question of unity of the nation. It is only—in one sentence—the failure of political leadership that brings about all these movements. Unless we have better and more enlightened political leadership, I am afraid, balkanisation of the country will stare us in our eyes. I do not have a ready solution, but I do have one solution. I can say what not to do and that is, do not try to repress or suppress these movements. They cannot be suppressed. Anything that we suppress will come out with greater fury after -a number of years.

SHRI VIREN J. SHAH : Mr.

Vice-Chairman, I am grateful to a large number of Members from all sides who have supported this motion because they all feel that from the country's point of view what is going on not only in Assam but in North East is causing great concern. My friend Kamal Morarka talking about resolving conflict and not suppressing anything has a grnsat validity and one has to learn a lot as to how to deal with conflicts. At the same time, I do like to refer to a couple of things. One is a question answered in this fery House day before yesterday by the hon. Home Minister, in which the Home Minister had said, two days after the visit of the Assam Home Minister and our Home Minister : Law and order in Assam has remained disturbed on account of Bodo agitation and the activities of ULFA. If continues to be disturbed in the whole of Nagaland and the hill districts of Manipur on account of the activities of National Socialist Council of Nagaland. Whole of Manipur has been declared a disturbed area etc. and ultimately various other places have been mentioned. So the reply still mentions, as of day before yesterday, that the

situation not only in Assam but in the entire North-Eastern region is extraordinarily critical and we cannot merely talk of a simplistic solution, as mentioned by my hon. friends, of having to come down with heavy guns or something like that. I am not quite sure what Mr. Morarka meant by saying that by merely taking economic steps, it could be resolved. Quite right, the economic steps are essential even in a multiethnic society. But I would like to draw the attention of the hon. Members to this magazine called *Frontline* which came out after the Resolution I moved, in May, 1990. There are some very interesting things in it. It has devoted some ten pages to Assam, and particularly ULFA, and one of the photographers and reporters went to the eleventh foundation day on April 7. These people went to the ULFA organisation and watched what it is. Here is the analysis from the statement that was made, and out of which I am going to quote only relevant portions, by Arabind Rajkhowa, Chairman of ULFA. Arising from the analysis, it is very clear that the Assam situation "is becoming rather like the one in Sri Lanka, with contending ethnic identities and self-perceived 'nations' and 'nationalities' poised, to fight it out among themselves.. A virtual parallel government and administration is being run by the self-confessedly revolutionary organisation called the Sunjukta Mukti Bahini, Asom. .. The aim of ULFA is to 'liberate' Asom...from Indian clutches and restore its lost independence and sovereignty. The Sri Lanka analogy (even more than the analogy of Jammu and Kashmir or Punjab) is more apposite; for ULFA leaders themselves have been most impressed by and are closely studying and drawing lessons from the LTTE... ULFA leaders argue that Assam was never politically a part of India... While they maintain that Assam was never politically a part of India, they are more than willing to acknowledge that culturally it was very much a part of

[Shri Viren J. Shah]

India and continues to be so. But that 'India' of which Assam was and still is a part of (like Nepal, Pakistan, Bangladesh, Sri Lanka and parts of Southeast Asia)—that is culturally 'India' that Assam considers to be a part of—that India is now no more a single political entity."

Now this is the statement of the Chairman of ULFA which was circulated on the eleventh foundation day all over Assam. All over Assam meetings were held, despite policemen looking on, with people in army fatigues. There are photographs here with AK—47s being carried, hand-grenades with foreign markings, Indian and foreign marking guns and the police allowing all that happily. And that is the statement from the Chairman, Arabin Rajkhowa, of ULFA, saying very clearly, we are not secessionists, the demand for Assam's independence is a just demand, Assam was never a part of India, that history provides no instance of any Indian ruler ever ruling over Assam. And this goes on and on and I will not go too much into details.

The situation is far more grave. Mr. Vice-Chairman, Sir, than what comes out from the Sind of replies that the Home Minister gives in the Lok Sabha and the Rajya Sabha or what the hon. Minister of State for Home has said in this House just now. The kind of replies that they give and the kind of sympathy that they show are not actually a solution. But we will hope for the best. I, with the greatest respect, would like to communicate or convey it to the honourable Home Minister here through you, Sir, that if you read these things, if you know what the people are talking, what the man who is the Chairman of ULFA has said—and we have heard members from different sides—I do not know but very strong reasons are mentioned about the kind of nexus

between ULFA and AGP and AGP being the political arm of ULFA—and if these things are true—there may be reason to believe that and there may be some substance in that—then the mere consolation that we are having an action plan and the Home Minister of Assam has started doing this and that might keep us in such darkness that the whole nation might be in peril. There are a number of such instances. I do not know, honourable Vice-Chairman, am I supposed to complete before five o'clock ? .. (*Interruptions*)....

SOME HON. MEMBERS : Yes.

SHRI VIREN J. SHAH : I would like to finish it early. Now, I would like the honourable Home Minister to read *Frontline* of May 12—25. There are ten pages of it which are documented evidence—it is not hearsay—based on this eleventh Foundation Day and also what happened in Guwahati itself where they had the Mukali Bihu conference where leading AGP personnel and also ULFA personnel were present. This statement of the Chairman of ULFA mentioned it very clearly that Assam was never a part of India and Assam must fight for their independence. And they are willing to speak to the people.

Several statements were made that we must have a political discussion. I am all in favour of it, but a political discussion could be held only if the other side is willing to accept that within the Constitution of India, as a part of India, they want to have discussions. We must have them and we will have to act on diverse fronts.

Now it is said that Mr. L.C. Jain's report is being considered. Mr. Vice-Chairman, I am very nervous whenever a Minister says that something is under consideration. I went to the Lok Sabha in 1967 and since then I have heard very well-meaning Ministers mentioning about "under consideration." The meaning of it is, sometime

*Bodo movement and ULFA*

has never been resisted and is ever irresistible. The people will win, Asom will be free."

nothing. The question is, is the honourable Home Minister and this Government quite clear that they are going to move fast and are not going to allow the small bureaucracy to look into commas, semicolons and words? Are we serious enough, despite all this before our eyes, to say, "Look at the action report within a week." Mr. L.C. Jain's report is there now for more than three weeks. We are still considering it. It will go to ten different Ministries, 35 different Deputy Secretaries will look at it, and we don't know how many Joint Secretaries will find fault with it. When are you going to decide on it? I would rather appreciate it if the Government says, "Having considered this, we are going to decide, by the 31st of May, action on it and will implement it from 1st of June." This is a situation which is more than a war situation and it demands that kind of an approach, Mr. Vice-Chairman.

Now, Sir, there is one sentence that I must read out from the message of the Chairman of ULFA to all revolutionaries of Assam:

"There cannot be any talks except on issues relating to transfer of sovereignty to Asom."

What is the honourable Minister going to do about it? He must think about it. I have great sympathy for him. I agree with my honourable friend, Prof. Swell, when he spoke highly of this young honourable Home Minister—at that very time he was out of the House and so he need not feel embarrassed—but he must rise to fulfil the hopes expressed by Prof. Swell. Otherwise Prof. Swell, a senior Member of Parliament, will be most disturbed. Mr. Home Minister, it is not in your hands alone, but you must act. Let us see what the Chairman of ULFA says further:

"Let us once again affirm that the waited will of the people of Asom

This is the situation in which we are looking at not only Assam. I want into what honourable, very erudite and learned people have said. Mr. Vishvjit P. Singh from Congress (I) quoted from Kalika Puran and Vaishnav Puran and others. He perhaps criticised me that I have not been sympathetic when I said that the North-Eastern part moved away from the main stream because for the last 300 years or 400 years the situation historically and geographically created a kind of gap, and it is necessary to take care of the social, emotional and political aspects. But that will require, Mr. Vice-Chairman, both levels. You have to act strictly, strongly and not let the people of Assam feel that there is no government here, that the government is that of the ULFA. If that is so, it would be bringing very grave consequences to the country as a whole. That is why when this was being discussed all the members of the House have supported this motion because the motion says that the House expresses its grave concern and that this could have adverse effect on the stability of the whole of the North-Eastern region of the country. It is not being critical of Government A or party B.

Mr. Vice-Chairman, in conclusion, I want to read a paragraph from the "INDIA WEEK." May 25—31, which came out today. In an article entitled "North-East ethnic movements do a turnaround". it describes various things. Perhaps, the hon. Minister of State for Home may like to look at that. It says:

"But it would be dangerous to treat 'his as a law-and-order problem."

He has talked about Hmars, Zeliang and Bodoes and all that from Guwahati, Imphal and Kohima.

"But it would be dangerous to treat this as a law and order problem-

[Shri Viren J. Shah]

lem. As a reaction of the ULFA which is one of the few secessionist groups to assert itself recently in Assam, the tribals have organised a tribal voluntary force. Bodaes are watching the growing activities of the ULFA with concern ... despite the NSCN's and the ULFA's effort to from a 'joint command' in their Burmese bases, the ominous potents are too clear to miss. North-East India's ethnic mosaic, which is why it is called a mini India could be converted into another Lebenon, if the Indian state loses its will to intervene"

Thank you.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Are you going to withdraw the Resolution?

SHRI VIREN J. SHAH: No, Sir. The Resolution may be adopted. I am not withdrawing it.

श्री सुबोध कान्त सहाय : मैं आदरणीय वीरेन्द्र शाह जी से अनुरोध करूंगा कि उन्होंने जितने भी सवाल उठाए हैं और उन्होंने जो अपेक्षा की है, मैं उनको विश्वास दिलाना चाहता हूँ कि केंद्रीय सरकार हर एक दूसरे दिन आसाम गभर्नमेंट से मोनिटरिंग कर रही है उल्ला की एक्टिविटीज को। एक महीने के अन्दर मैं हर एक जो वहाँ घटना घटी है उसकी हम लोगों को जानकारी है। मैं उम्मीद करता हूँ कि जैसा आप लोगों ने कहा है, यह सिर्फ प्रशासनिक सवाल नहीं है, यह मुमराह लोगों का सवाल है। जैसा हमने कहा है, अगर वे फ्रेम वर्क के अन्दर आना चाहते हैं तो यह सरकार निमंत्रण देकर उनसे बात करेगी और पूरी तरह से सर्वांगीण विकास जो आसाम का होना है और जो जायन्ट कमेटी की रिपोर्ट है उस पर सिर्फ विचार ही नहीं किया जा रहा है, पुरानी परम्परा से हटकर उस पर कार्यवाही भी की जाएगी, इतना मैं विश्वास दिलाना चाहता हूँ और अनुरोध करता हूँ कि वे अपने मोशन को विद्वृत्त करें

SHRI VISHVJIT P. SINGH: A point of order, Sir.

SHRI VIREN J. SHAH: Mr. Vice-Chairman, Sir, the Private Member's Resolution does not convey a vote of confidence or no-confidence in the Government. It is a concern being expressed by the entire House. The Resolution only expresses this concern. This is not expressing any lack of vote or confidence or any such thing. Hence, I see no reason why I should withdraw it.

I am grateful for the hon. Minister for he is going to take action. When the Resolution is passed in the House, it will enable him to take action more vigorously. Hence, I think that the Resolution is for the benefit of the Government to act. So, I have no desire to withdraw it, Sir.

SHRI G. G. SWELL: Sir, I would like to make an appeal to my friend, Mr. Viren Shah. We all have appreciated his bringing this Resolution before the House.

5.00 P. M.

SHRI G. G. SWELL: In all our speeches we all have expressed our concern I think the House has benefited a lot by the discussion. We now understand this problem much better.

SHRI VIREN J. SHAH: May I ask a question, Sir? You are a very senior Parliamentarian. If the Resolution is withdrawn will it have less effect or if it is not withdrawn but passed will have less effect?

SHRI G. G. SWELL: In this case it will have more effect if it is withdrawn. Everybody has agreed and we have discussed it. You have given us an opportunity to focus on different aspects of the whole thing. Nobody differs. (*Interruptions*)

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Swell Sahib, the time is over. So, no discussion on it.

SHRI G. G. SWELL: I am just concluding. I would say it will be more effective. Goodwill is there, urgency is there and everybody understands this. It will have a better goodwill now. Don't tie yourself into knots, but see that something is done. And if nothing is done, you can come forward with something else. So, I think withdrawal will be a very good gesture on your part. I am making a personal appeal.

SHRI VISHVJIT P. SINGH: One minute, Sir. I will just be concluding, Sir.

THE VICE-CHAIRMAN: Not about the Resolution.

SHRI VISHVJIT P. SINGH: I am not talking about the Resolution. I assure you I will not touch the Resolution at all. It will come up after fourteen days from now and we will discuss it. Then we will see what happens.

Sir, I take strong objection to one thing. I take a very strong objection to the Minister of State for Home for making any statement on Assam *vis-a-vis* the North-East. The Minister of State for Home, when he was General Secretary of the Janta Dal went to Assam went to Nagaland and went to Kohima, where he announced, that he would be personally getting rid of the Governor and that he would be personally getting rid of the Government. *(Interruptions)*

THE VICE-CHAIRMAN (DR. BAPU KALDATE): You are making a speech. Mr. Vishvjit, you were just making a point of order.

SHRI VISHVJIT P. SINGH: I will just come to it.

SHRI KAMAL MORARKA: Sir, if the role of the Governor is to be discussed, then let us have a full-fledged discussion on it.

SHRI VISHVJIT P. SINGH: I am perfectly in agreement with Mr. Morarka.

SHRI KAMAL MORARKA: Do you know what Mr. Krishna Rao did in Nagaland? We will start from there, if you talk of the role of the Governor. We would talk about that.

THE VICE-CHAIRMAN (DR. BAPU KALDATE): Here you are talking about the Resolution.

SHRI VISHVJIT P. SINGH: Sir, he should look after their interests. Let me assure you he is the last person to look after the interest of the North-East. He is a person who is responsible for withdrawing a democratically elected Government of Nagaland. He is the last person who can give...? *(Interruptions)*

SHRI KAMAL MORARKA: Progress in Nagaland started after, the fall of the Congress Government there.

SHRI VIREN J. SHAH: Sir, I beg to withdraw my Resolution' if the House permits.

*The Resolution was, by leave, withdrawn.*